HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate’s Name & Address
MANESH AGRAWAL
THANA SABIK STREET (NEAR PURANI KUTIYA)
KASHIPUR, (U.S. NAGAR) UTTRAKHANDE Pin code -

Roll No. 401
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI R.B. AGRAWAL
Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
OM PRAKASH
480, POCKET-III, SEC-19, DWARKA, DELHI-75,
Pin code -

Roll No. 402
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name BHOLA PRASAD SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
JOGENE德拉 SINGH
B-37, GAURAV, APARTMENT, I.P EXTN.
PATPARGANJ. NEW DELHI Pin code - 110092

Roll No.  403
Category  UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name  JAGJAHIR SINGH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
                       Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
# HIGH COURT OF CHHATTISGARH, BILASPUR

## ADMIT -CARD

### Written Examination of District Judges (Entry Level) 2013

### DIRECT RECRUITMENT

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G.</th>
</tr>
</thead>
<tbody>
<tr>
<td>ANAND KUMAR</td>
<td>404</td>
<td>UR</td>
<td>No</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
<th>Examination Centre</th>
</tr>
</thead>
<tbody>
<tr>
<td>LATE ASHARFI LAL RASTOGI</td>
<td>Govt. P.G. J.P.Verma Arts &amp; Commerce College, Jarhabhata, Bilaspur (C.G.)</td>
</tr>
</tbody>
</table>

**Date of Examination**: 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ABHA SONI
35, NAKODA NAGAR, NEAR TELEPHONE
EXCHANGE KHANDWA MP. Pin code - 450001

Roll No. 405
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name JHAWARCHAND SONI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SHALINI SHUKLA
F-59/658 GALI -6, (NEAR KRISHNA MANDIR)
GANESH NAGAR-2, NEW DELHI Pin code - 110092

Roll No. 406
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name RAKESH KUMAR SHUKLA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

 Candidate's Name & Address
SARITA KUMARI
PLOT NO. 47, SEC-D, RAJIV NAGAR, (NEAR BJS)
JODHPUR RAJ. Pin code -

Roll No. 407
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name   MAHIPAL SINGH

Examination Centre   Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME   PAPER
8.00 A.M to 11.00 A.M   Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SUNIL KUMAR
VILL+POST PINNA, DIST. MUZAFFARNAGAR
U.P. Pin code - 251002

Roll No. 408
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI SHYAM LAL

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
ISHWARY PRASAD PARGANIHA  
C/O K.P. PARGANIHA, BAJRANG CHOWK MATH PARA, RAIPUR C.G. Pin code -  

**Roll No.**  409  
**Category**  UR  
**Domicile of C.G**  Yes  
**GENDER**  Male  

**Father's/Husband's Name**
LATE SHRI PUNA RAM PARGANIHA  

**Examination Centre**
Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

**Date of Examination**  24th November, 2013  

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**
Registrar General  
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ARTI GUPTA
TRANSIT HOTEL ROOM NO- 302, POLICE LINE
PENSIONBADA RAIPUR C.G Pin code -

Roll No.  410
Category  UR
Domicile of C.G  Yes
GENDER Female

Father's/Husband's Name  NEMISH GUPTA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MAHESH SACHCHANAND CHANDWANI
SARAFI LANE, MAIN ROAD GONDIA, DIST.
GONDIA M.S. Pin code - 441601

Roll No. 411
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SACHCHANAND CHANDWANI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013
TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address  
SANJEEV KUMAR SINGH  
R-304, VRINDAVAN HEIGHT, 20-A, VRINDAVAN GARDEN, SAHIBABAD, GHAZIABAD U.P. Pin code - 201005

Roll No. 412  
Category UR  
Domicile of C.G. No  
GENDER Male

Father's/Husband's Name  
SHRI PRABHU NARAYAN SINGH

Examination Centre  
Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  
8.00 A.M to 11.00 A.M  
2.00 P.M to 5.00 P.M  

PAPER  
Paper I LAW  
Paper II LAW

Issuing Authority  
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SNEH LATA
CHRISTION COMPOUND, OPP. RAMA PARK
KISHAN GANJ DELHI-7 Pin code -

Roll No. 413
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name SHRI KISHAN LAL

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate’s Name & Address
SUSHIL KUMAR
TOWN/PO-BUDHANA,
MP-PICHALLA 9NEAR GAS AGENCY)
DISTR.MUZAFFARNAGAR,U.P. Pin code - 251309

Roll No.   414
Category   UR
Domicile of C.G   No
GENDER   Male

Father's/Husband's Name   SHRI GANGA RAM TYAGI

Examination Centre   Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination   24th November, 2013

TIME             PAPER
8.00 A.M  to 11.00 A.M   Paper I LAW
2.00 P.M  to 5.00 P.M   Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SANJAY KUMAR
ROOM NO.23,
MUNICIPAL CORPORATION,
OPPOSITE CIVIL HOSPITAL GURGAON,
HARYANA Pin code - 122001

Roll No. 415
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI BHARAT SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SOHAN LAL CHANDRAPAXI
WARD NO-30,
BARAI PARA,
NEAR MARWARI SCHOOL,
DURG, C.G. Pin code - 491001

Roll No.  416
Category  OBC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  SHYAM JEE CHANDRAPAXI

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
AMBUJ PANDEY
G-77/10 SOUTH T.T.,
NAGAR,
BHOPAL, M.P. Pin code - 462003

Roll No. 417
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE O.P. PANDEY

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
DIRECT RECRUITMENT
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

PARVENDRA KUMAR SHARMA
Registrar General
Male
GENDER

PAPER TIME
Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

SUDHIR KUMAR

Registrar General

Male

Paper II LAW

8.00 A.M to 11.00 A.M

Paper I LAW

2.00 P.M to 5.00 P.M

No

GENDER Male

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
VINAY KUMAR BHARGAV
VILL-SIMROULLY,
P.O.-BABUGARH CANTT.,
TEHSIL & DISTT.-HAPUR Pin code - 245202

Roll No. 420
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LAT. SHRI BISHAN SINGH BHARGAV

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
NIDHI ARYA
GALI NO.-1,
BHOORAPEER,
HATHRAS,
DISTT. HATHRAS, U.P. Pin code - 204101

Roll No. 421
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name RAJENDRA ARYA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SHALENDRA KUMAR YADAV
VILL-JAGATPUR PATTI,
POST-SHIVRAJ PUR,
VIA-KASHIPUR,
DISTT. UDHAM SINGH NAGAR,
UTTARAKHAND Pin code - 244713

Roll No. 422
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI KRISHNA MURARI YADAV

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MUNENDRA SINGH
A.C.S. AMOUSI,
AIR PORT,
LUCKNOW Pin code - 226009

Roll No. 423
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SURENDRASINGH

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

---

Candidate's Name & Address
RAVI BANDHOO TYAGI
CIVIL COURT BIJNOR,
DISTT. BIJNOR, U.P. Pin code - 246701

Roll No.  424
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  SHRI VISHWA BANDHOO TYAGI

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
                    Jarhabhata, Bilaspur (C.G.)

---

Date of Examination 24th November, 2013

TIME               PAPER
8.00 A.M to 11.00 A.M   Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
GAURAV CHAUDHARY
107/108 C,
NEW MANDI,
MUZAFFARNAGAR, U.P. Pin code - 251001

Roll No. 425
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI RAJPAL SINGH CHAHAL

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ISRAR ALI
MOH. NAI BASTI,
B-14,
JUST IN FRONT OF USMANIA MASJID,
BIJNOR, U.P. Pin code - 246701

Roll No. 426
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MR. ABRAR ALI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority

Registrar General

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
KRISHNA KUMAR PRAJAPATI
286, KAKGANJ PANTNAGAR,
WARD SAGAR,M.P. Pin code - 470002

Roll No. 427
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI MOHAN LAL PRAJAPATI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
DHARMENDRA KUMAR
H.NO. 3,
GEETA NAGRI,
CIVIL LINES,
BIJNOR,U.P. Pin code - 246701

Roll No. 428
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LEKHA SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size Photograph
(Similar to that affixed on application form)

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
JOGINDER SINGH
KHASRA NO.858,
CHELMSFORD COUNTRY CLUB,
ROAD, GHITORNI,
NEW DELHI Pin code - 110030

Roll No. 429
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI BALBIR SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
UMESH KUMAR SINGAL
63 KAZIYAN,
MUZZAFARNAGAR, U.P. Pin code - 251002

Roll No. 430
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name LATE MURLI DHAR

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
NARESH KUMAR
H.NO.1560,
DULIYA COLONY ALIPUR,
DELHI Pin code - 110036

Roll No. 431
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHIV DUTT

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SARVENDRA PRATAP SINGH
HIG/C-4,
NEETI NAGAR COLONY,
SCTOR-23,
GHAZIABAD, U.P. Pin code - 201002

Roll No.  432
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  LATE SHRI S.K. VERMA

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, anything suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ARABINDA NAYAK
C-1612, TIGRI COLONY,
KHANPUR,
NEW DELHI Pin code - 110062

Roll No. 433
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name KHIROD CHANDRA NAYAK

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ASHUTOSH SHARMA
"HARI KUNJ" 43/2,
JAKHAN CANAL ROAD,
DEHRADUN Pin code -

Roll No. 434
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name SHRI K.C.SHARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SHAILENDRA KUMAR JOSHI
C/O SHIV SADAN,
NEAR SBI,
DANTEWADA (C.G.) Pin code -

Roll No. 435
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE G.P.JOSHI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BICHEM PONDI
DEVI CHOWK PATNAM-PARA,
SUKMA,
PO+TAH+DISTT-SUKMA, C.G. Pin code - 494111

Roll No. 436
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE ERRA PONDI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013
TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M
PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
PRABHA VATI ARYA
H.NO. 68/A, MALAKPUR,
OPP SIDDARTHA PUBLIC SCHOOL,
TEHSIL-ROORKEE,
DISTT. HARIDWAR, UTTARAKHAND Pin code - 247667

Roll No. 437
Category UR
Domicile of C.G. No
GENDER Female

Father's/Husband's Name MR V.D.ARYA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SANJEEV KUMAR
59 AHATA AULLIYA,
ROORKEE ROAD,
MUZAFFARNAGAR, U.P. Pin code - 251002

Roll No. 438
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI TANESHWAR DAS GARG

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the Incharge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAKESH KUMAR SINHA
SHYAMA BHAWAN DEVIGANJ, WARD NO.12,
AMBIKAPUR, SURGUJA, C.G. Pin code - 497001

Roll No. 439
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE BADRI PRASAD SINHA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
LAKHAN LAL GOSWAMI
MAIDAI -MOHALLA,
KILAGATE GWALIOR-3 Pin code -

Roll No. 440
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI VEERENDRA KUMAR

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SHER SINGH
V+P-KHANPUR BLOCK
DISTT.-HARIDWAR,
UTTARAKHAND Pin code - 247663

Roll No.  441
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  SHRI BHOPAL SINGH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME          PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
DASHRATH RAM NISHAD
NEAR GURUDEV RICE MILL PATHRRA (RAJIM),
TAH-RAJIM,
DISTT. GARIYABAND, C.G. Pin code -

Roll No. 442
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MANTHIR RAM NISHAD

Exam Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

AFJAL AHMED
Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

GENDER Male

No

V+P- GUJJARPUR TAPRANA,
DISTT.SHAMI, MUZAFFARNAGAR,U.P Pin code - 247776

Roll No. 443

Category UR

Domicile of C.G

DATE OF EXAMINATION 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
UTTAM PRASAD AHIRWAR
VILL & POST-GAMBHIRIYA TEH. & DISTT.SAGAR(M.P.) Pin code - 470004

**Roll No.** 444
**Category** UR
**Domicile of C.G** No
**GENDER** Male

**Father's/Husband's Name** SHRI RAMPRASAD AHIRWAR

**Examination Centre** Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

**Date of Examination** 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**
Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

    *****
DIRECT RECRUITMENT
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

PRAMOD KUMAR SINGH
OBC

Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAKESH SINGH NEGI
S.A.F. ROAD,
SHIV NAGAR,
MAKRONIYA,
SAGAR, M.P. Pin code - 470004

Roll No. 446
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI GAUR SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
JITENDER SINGH
VILL+POST MALENDI,
DISTT. MUZAFFARNAGAR (SHAMLI), U.P. Pin
code - 247776

Roll No. 447
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name KARANPAL

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

NAVIN KUMAR SHRIVAS
OBC
Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

Domicile of C.G  Yes
GENDER Male

Candidate's Name & Address
NAVIN KUMAR SHRIVAS
MIG-41, SECTOR-2,
SHANKAR NAGAR,
RAIPUR, C.G. Pin code -

Roll No.  448

Father's/Husband's Name  LATE SHRI BADRI PRASAD SHRIVAS

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
VINESH KUMAR
BEHIND NEW TEHSIL BUDHANA DEHAT,
DISTT.MUZAFARNAGAR, U.P. Pin code - 251309

Roll No. 449
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name BHOPAL SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
ZAMEER AHMED
14/14, NAWAB COMPOUND,
CIVIL LINES,
KANPUR, U.P. Pin code - 208001

Roll No. 450
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MANZOOR AHMED

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G</th>
<th>Gender</th>
</tr>
</thead>
<tbody>
<tr>
<td>MOHAN DAS KULDIP</td>
<td>451</td>
<td>SC</td>
<td>Yes</td>
<td>Male</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
</tr>
</thead>
<tbody>
<tr>
<td>SHOBHA DAS KULDIP</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Examination Centre</th>
</tr>
</thead>
<tbody>
<tr>
<td>Govt. P.G. J.P. Verma Arts &amp; Commerce College, Jarhabhata, Bilaspur (C.G.)</td>
</tr>
</tbody>
</table>

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SHAHID PARWEZ KHAN
28/A-30, JYOTI NAGAR,
NEAR SHAHEED NAGAR,
AGRA Pin code - 282001

Roll No. 452
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MR. ABDUL HAQ KHAN

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
JALIM SIGH VERMA
MAHADEVI NAGAR (NAI KI SARAY),
JALESRAR ROAD, TEDIBAGIYA,
AGRA Pin code -

Roll No. 453
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI RAMJILAL

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013
TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
BHAVANI SHANKAR BANJARE
QR.NO.88,
GAVRAV PATH,
WARD NO. 6,
ABANPUR,
TEH. ABANPUR,
DISTT. RAIPUR Pin code - 493661

Father's/Husband's Name  KRIPA RAM

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT -CARD**

**Written Examination of District Judges (Entry Level) 2013**

**DIRECT RECRUITMENT**

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G</th>
<th>Gender</th>
</tr>
</thead>
<tbody>
<tr>
<td>JAGAT MOHAN BIND</td>
<td>455</td>
<td>UR</td>
<td>No</td>
<td>Male</td>
</tr>
<tr>
<td>BARIBAG[LANKA], HEAD POST OFFICE, GHAZIPUR, U.P. Pin code - 233001</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

**Father's/Husband's Name**  
RAM JANAM RAM

**Examination Centre**  
Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

**Date of Examination**  
24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAMNATH RATREY
VILL-LIMBHANTHA (KOLIHADEVRIYA),
PO-PONCH,
TAH.-BALODA,
DISTT. JANJGIR-CHAMPA, C.G. Pin code - 495559

Roll No. 456
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI GOVRDHAN RATREY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

BHUPENDRA SINGH THAKUR

Registrar General

Male

GENDER

Paper II LAW

2.00 P.M to 5.00 P.M

Paper I LAW

8.00 A.M to 11.00 A.M

PAPER

Yes

Domicile of C.G

MATA MANDIR PANARAPARA,
VIJAY WARD NO-02,
JAGDALPUR, BASTAR, C.G. Pin code - 494001

Candidate's Name & Address

Roll No. 457

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name SHRI KIRENDRA SINGH THAKUR

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination 24th November, 2013

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
YOGESH KUMAR CHANDRAKAR
AT-POST-BELSONDA,
DIST & TEH.-MAHASAMUND, C.G. Pin code -

Roll No. 458
Category OBC
Domicile of C.G Yes
GENDER Male

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
High Court of Chhattisgarh, Bilaspur

Admit Card

Written Examination of District Judges (Entry Level) 2013

Direct Recruitment

Candidate's Name & Address
RAJESH KHANDEKAR
BACK SAPNA ENTERPRISES,
NEAR DISTT. COOPERATIVE BANK,
G.E. ROAD,
RAJNANDGAON, C.G. Pin code - 491441

Roll No. 459
Category SC
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
BHAYA LAL

Examination Centre
Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

VARSHA SHRIVASTAVA
Registrar General
Female

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

Yes

Yes

Affix Passport Size Photograph
(Similar to that affixed on application form)

SHRI RAM SAHAY SHRIVASTAVA

Written Examination of District Judges (Entry Level) 2013

ADMIT -CARD

Candidate's Name & Address
VARSHA SHRIVASTAVA
AJANTA GENERAL STORES,
BAZAR CHOWK,
DONGARGAON,
DISTT-RAJNANDGAON, C.G. Pin code - 491661

Roll No. 460

Category UR
Domicile of C.G. Yes

GENDER Female

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MANIRAM KURREY
VILL-TUMGAON,
WARD NO.2,
P.O. TUMGAON,
TAH & DISTT.-MAHASAMUND,C.G. Pin code -

Roll No.  461
Category  SC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name   LATE JANI RAM KURREY

Examination Centre   Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME   PAPER
8.00 A.M to 11.00 A.M   Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
GIRISH SHRIVASTAVA
WARD NO. 14, KRISHI MARG, BAGBAHARA,
DIST- MAHASMUND. C.G. Pin code - 493449

Roll No. 462
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name HARI KRISHANA SHRIVASTAVA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

KOMAL NARAYAN JOSHI
Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

PAPER TIME

Issuing Authority
Registrar General

Yes

DRAWN

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10  There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
DILIP KUMAR RATRE
VILL- KARHIDIH, POST-BALODA, TAH-AKALTARA, DIST- JANJGIR-CHAMPA.C.G. Pin code -

Roll No. 464
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHAYAM LAL RATRE

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
VIRENDRA KUMAR
NEAR GATTANI SCHOOL AKALTARA ROAD,
JANJGIR, DIST- JANJGIR CHAMPA C.G. Pin code -

Roll No. 465
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name HARDAS HARBANSH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
GANESH RAM BURMAN
NEAR PRE. MAT. SC. GIRLS HOSTEL, W.N. 19,
INDIRA NAGAR JANJGIR, DIST-
JANJGIR-CHAMPA C.G. Pin code -

Roll No. 466
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAJURAM BURMAN

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
DINESH KUMAR CHOUHAN
RLY. BANGLA PARA, RAIGARH. C.G. Pin code -

Roll No. 467
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KIRITRAM CHOUHAN

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ASHISH KUMAR GUPTA
JAIL ROAD BAIKUNTHPUR, DIST. KOREA, C.G.
Pin code - 497335

Roll No. 468
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name BADRI PRASAD GUPTA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BHUWAN VIJAY JOSHI
BEHIND STAR PETROL PUMP, DANTESHWARI
WARD JAGDALPUR DIST. BASTER C.G. Pin code - 494001

Roll No. 469
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI ROMAN CHAL JOSHI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
JAY NARAYAN DUBEY
WARD NO. 12, TRIMURTI COLONY, DIST.
MAHASAMUND C.G. Pin code -

Roll No. 470
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name JHUMAK PRASAD DUBEY

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
APOORVA KUMAR JHA
MAHENDRA NAGAR, LAL BAGH
RAJNANDGAON DIST. RAJNANDGAON, C.G. Pin code -

Roll No. 471
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI DAYANAND JHA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
JARINA KAVISHER
HIG-I/94, BORSI EXTENSION DIST. DURG C.G.
Pin code - 491001

Roll No. 472
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name M.I. FEROZI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ASHOK KUMAR SHARMA
RAMPURA, MANDI PILKHUWA HAPUR U.P. Pin code - 245304

Roll No. 473
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name
RAM RATAN SHARMA

Examination Centre
Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAJIV KUMAR BHAGAT
HOUSE NO. 594, SECTOR-37, FARIDABAD,
HARYANA Pin code - 121003

Roll No. 474
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI O.P. BHAGAT

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
## HIGH COURT OF CHHATTISGARH, BILASPUR

### ADMIT-CARD

**Written Examination of District Judges (Entry Level) 2013**

**DIRECT RECRUITMENT**

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No. 475</th>
</tr>
</thead>
<tbody>
<tr>
<td>SUNIL KUMAR</td>
<td>Category UR</td>
</tr>
<tr>
<td>H.NO. 512, VILL- SAHIBABAD, POST- I.E.</td>
<td>Domicile of C.G No</td>
</tr>
<tr>
<td>SAHIBABAD, DIST- GHAZIABAD, U.P. Pin code - 201010</td>
<td>GENDER Male</td>
</tr>
</tbody>
</table>

**Father's/Husband's Name**  SHRI. MADAN LAL

**Examination Centre**  Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

**Date of Examination**  24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
DAVINDER KUMAR
16/1130, E, TANK ROAD, KAROL BAGH, NEW
DELHI-5 Pin code -

Roll No.  476
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  SHRI. GIAN CHAND

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M  to 11.00 A.M  Paper I LAW
2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
BHARTI SEMWAL
SBI. COLONY ADHOIWALA, RAIPUR ROAD,
DEHRADUN, UTTARAKHAND. Pin code - 248001

Roll No. 477
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name MR. RAKESH SEMWAL

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
JITENDRA SINGH POONIA
140, SUNDAR VIHAR, TAKIYA KI CHOWKI,
KALWAR RAOD, JAIPUR, RAJASTHAN. Pin code - 302012

Roll No. 478
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name JAGDISH SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
IZHAR AHMAD
C/O TOP COMPUTERS, SHOP NO.40, SOUTH GATE DIST- COURT REWA M.P. Pin code -

Roll No.  479
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  LATE G.U. ANSARI

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
RAM KRISHNA MISHRA
254-G-B.H.S. ALLAPUR, ALLAHABAD. U.P. Pin code - 211006

Roll No. 480

Category UR

Domicile of C.G No

Gender Male

Father's/Husband's Name NARSINGH PRASAD MISHRA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
DUHAN RAM ARMO
VILL- AUGAST PUR, POST. KRISHAN PUR,
THANA- SURAJPUR , DIST- SURAJPUR C.G. Pin
code -

Roll No. 481
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM PRASAD SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
CHANDER MOHAN
O/O DIST- ATTORNEY, DIST. COURT,
KURUKSHETRA. HARAYANA Pin code -

Roll No. 482
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI SHER SINGH

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ASHUTOSH KUMAR SRIVASTAVA
C/O DY. DIRECTOR PROSECUTION OFFICE,
CIVIL COURT CAMPUS, MAHASAMUND. C.G.
Pin code - 493445

Roll No.  483
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  VIRENDRA KUMAR SRIVASTAVA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SHAILESH RAI
449D, SHIVA JEE NAGAR, ALLAHPUR,
ALLAHABAD, U.P. Pin code - 211006

Roll No. 484
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name OMPRAKASH RAI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
RISHI KUMAR SHARMA
VILL & POST- TUMGAON, TEH & DIST- MAHASAMUND, C.G. Pin code - 493445

Roll No. 485
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHASHI KUMAR SHARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAJESHWAR PRASAD
FLAT NO-180 A,
NYAY KHAND-II,
INDIRAPURAM,
GHAZIABAD, U.P. Pin code -

Roll No. 486
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE NAGENDRA PRASAD

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
NARESH KUMAR
H-64, SECTOR-9,
NEW VIJAY NAGAR,
GHAZIABAD, U.P. Pin code - 201009

Roll No. 487
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SOHAN PAL SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

PAWAS CHANDRA DESHVARTY

Registrar General

Male

PAPER

Paper II LAW
8.00 P.M to 5.00 P.M

Paper I LAW
2.00 P.M to 5.00 P.M

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
KISHOR KUMAR SHARMA
H.NO.-06,
STATE BANK COLONY,
SUNDER NAGAR,
RAIPUR,C.G. Pin code - 492013

Roll No. 489

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name SHRI ARUN KUMAR SHARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ASHUTOSH SHARMA
443, MANORMA COLONY,
SAGAR, M.P. Pin code -

Roll No. 490
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name U.S.SHARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
HARDEEP KAUR
CHAMBER NO.-77,
NEW BAR COMPLEX,
PUNJAB & HARYANA HIGH COURT,
CHANDIGARH Pin code -

Roll No.  491
Category  UR
Domicile of C.G  No
GENDER  Female

Father's/Husband's Name  SARENDRA DESWAL

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME      PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RISHI KANT
FLAT NO-3A,
SONA APARTMENT BADRI BHAWAN LANE,
RATU ROAD,
POST-HEHAL,
DISTT.-RANCHI Pin code - 834005

Roll No. 492
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI KEDAR NATH AMBASTHA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
ANIL KUMAR DUWIVEDI
VILL. KHALISHPUR,
DURGA,
PO.CHHITAPATTI,
DISTT. SULTANPUR,
THANA. DOSTPUR,
TAH.KADIPUR, U.P. Pin code -

Father's/Husband's Name   LATE SHRI RAM TEJ DUWIVEDI

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME     PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
KAILASH NAPIT
C/O GAUTAM LAW AGENCY,
DISTT. COURT PARISAR,
REWA, M.P. Pin code - 486001

Roll No. 494

Category UR

Domicile of C.G No

Gender Male

Father's/Husband's Name  JAGJIWAN LAL NAPIT

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MANI RAM VERMA
460/238,
KIDWAINAGAR,
ALLAPUR,
ALLAHABAD, U.P. Pin code - 211006

Roll No. 495
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI SOOKAN VERMA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
DEBRAJ DE
SAHEB BURO APARTMENT, FLAT NO-C2, DD-60, NARAYANTALA(E), KOLKATA Pin code - 700159

Roll No. 496
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name DILIP KUMAR DE

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

RAJESH KUMAR SINHA
Registrar General
GENDER Male

Paper I LAW
8.00 A.M to 11.00 A.M

Paper II LAW
2.00 P.M to 5.00 P.M

Issuing Authority
Registrar General

Candidate's Name & Address
RAJESH KUMAR SINHA
BHARAT PRASAD LANE,
SALEMPUR,
CHAPRA,
BIHAR Pin code - 841301

Roll No. 497
Category UR
Domicile of C.G No

Father's/Husband's Name LATE M.K.SINHA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
KRISHNA KANT SHARMA
VILL-MANGARI,
POST-MANGARI,
DISTT. VARANASI, U.P. Pin code - 221202

Roll No. 498

Father's/Husband's Name LATE GOPAL SINGH

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SHAILENDRA KUMAR SINGH
MISHRA GALI-SURAJPUR,
POST AND DISTT.-SURAJPUR, C.G. Pin code - 497229

Roll No.  499
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  SHRI BANWARI LAL SINGH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M  to 11.00 A.M  Paper I LAW
2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
PARAMTAP MUDGIL
H.NO.-1164,
SECTOR-4,
URBAN ESTATE,
GURGAON-HARYANA Pin code - 122001

Roll No. 500
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI SHYAM LAL

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MANOJ ANAND
29, MAYAPURI,
KALINDIPURAM,
MAU ROAD,
AGRA, U.P. Pin code -

Roll No. 501
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name  SHRI KAPOOR CHAND

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 24th November, 2013

TIME          PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SMT. SHOBHNA KOSTA
1260, SHAHINAKA,
DADA DARBAR,
PHOOLSAGAR GARHA,
JABALPUR, M.P. Pin code -

Roll No. 502
Category UR
Domicile of C.G. No
GENDER Female

Father's/Husband's Name SHRI C.S. KOSTA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SANTOSH KUMAR TIWARI
H.NO.-429,
MO-SHIVA JI NAGAR,
BAGHAMBARI GADDI,
ALLAPUR,
ALLAHABAD, U.P. Pin code - 211006

Roll No.  503

Category  UR

Domicile of C.G  No

GENDER  Male

Father's/Husband's Name  RAM SAMUJH TIWARI

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
                    Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
UPENDRA KUMAR SATPATHI
H-40, NORTH CHAKRADHAR NAGAR,
DURGA CHOWK,
RAIGARH,
DISTT. RAIGARH, C.G. Pin code -

Roll No. 504
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
LATE BHIKHARI CHARAN SATPATHI

Examination Centre
Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
ATIQUE UR. RAHMAN KHAN
G-13,
VISHAL NAGAR,
TELIBANDHA,
RAIPUR, C.G. Pin code -

Roll No. 505
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MR. KHWAJUR RAHMAN KHAN

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
### Direct Recruitment

Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G.</th>
<th>Gender</th>
</tr>
</thead>
<tbody>
<tr>
<td>PRANJAL SRIVASTAVA</td>
<td>506</td>
<td>UR</td>
<td>No</td>
<td>Male</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
<th>BAIKUNTH NATH SRIVASTAVA</th>
</tr>
</thead>
</table>

| Examination Centre | Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.) |

---

**Date of Examination:** 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**  
GAJENDRA PRATAP SINGH  
DEPUTY DIRECTOR PROSECUTION  
OFFICE CIVIL COURT,  
RAIGARH, C.G. Pin code - 496001

**Roll No.** 507  
**Category** UR  
**Domicile of C.G** No  
**GENDER** Male

**Father's/Husband's Name**  
LATE KUNWAR JAI SINGH

**Examination Centre**  
Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

**Date of Examination** 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**  
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SUDHIR KUMAR JHA
C/O ACHCHHE BABU,
18-C,
BELI ROAD,
NEW KATRA,
ALLAHABAD Pin code -

Roll No. 508
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAM CHANDRA JHA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MOHAR DAS CHOUHAN
RIYAN PARA RAIGARH,
WARD NO.6,
DISTT. RAIGARH, C.G. Pin code -

Roll No. 509
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SAHEB RAM CHOUHAN

Examination Centre Govt. P.G. J.P.Vema Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MANOJ KUMAR MISHRA
AT NARAYANGARH, POST, RAMPUR DIST.
GAYA, STATE - BIHAR Pin code - 823001

Roll No. 510
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name
LATE KRISHNA MOHAN MISHRA

Examination Centre
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ONKAR PRASAD DUBEY
SHANKAR NAGAR, DHANGAR PARA, RAIGARH
C.G. Pin code - 496001

Roll No. 511
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHIV KUMAR DUBEY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SANJAY KUMAR SARASWAT
TABLE NO.-36, JHARKHAND HIGH COURT
RANCHI Pin code - 834002

Roll No. 512
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name BRAJ KISHORE PANDEY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
MANOJ KUMAR MISHRA  
H.N.-B,34/131-5, SUKULPURA, SARAINANDAN  
VARANASI, U.P. Pin code - 221010  

Roll No. 513  
Category UR  
Domicile of C.G No  
GENDER Male  

Father's/Husband's Name  
SHRI BANKEY BIHARI MISHRA  

Examination Centre  
Govt. P.G. J.P.Verma Arts & Commerce College,  
Jarhabhata, Bilaspur (C.G.)  

Date of Examination 24th November, 2013  
TIME  
8.00 A.M to 11.00 A.M  
2.00 P.M to 5.00 P.M  
PAPER  
Paper I LAW  
Paper II LAW  

Issuing Authority  
Registrar General  

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
JAYANT KUMAR SHARAN
H.N. 49/1, ROAD NO. 1, NEAR CHURCH NEW
PATLIPUTRA COLONY PATNA BIHAR, Pin code - 800013

Roll No.  514
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  SRI, ADITYA SHARAN

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
AJAY KUMAR SINGH
G-A/26, GANESHPURI COLONY, SUSUWAHI,
VIA-BHU, VARANASI, U.P. Pin code - 221005

Roll No. 515
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name  KAILASH NATH SINGH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
DINESH KUMAR
C/O D.D. CHAWLA, 20-34, MUNNA BHUSA WALI,
GALI MUIR ROAD RAJAPUR ALLAHABAD U.P.
Pin code -

Roll No. 516
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SRI SHRI LAL

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SURENDRAPAL SINGH
R/O - A-1ST, 243, BADRI AWAS YOJNA,
MEHDAURI COLONY, RASULABAD,
ALLAHABAD UP. Pin code - 211004

Roll No. 517
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI OMPRAKASH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAJEEV NAIN SINGH
SHAKUNTALA NIKETAN, 10-B, SALORI,
TELIARGANJ ALLAHABAD U.P. Pin code - 211004

Roll No. 518
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name PRO. HARI HAR SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

---

Candidate's Name & Address
VIVEK KUMAR SRIVASTAVA
28, KESHAV NAGAR, SITAPUR ROAD
LUCKNOW Pin code -

Roll No.  519

Category  UR

Domicile of C.G  No

GENDER  Male

Father's/Husband's Name  HARI SHANKER SRIVASTAVA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME          PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MAHESH KUMAR TRIPATHI
KOTRA ROAD BEHIND OF SIDHESHWARI
ASHRAM RAIGARH C.G. Pin code -

Roll No. 520
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name LATE MATA PRASAD TRIPATHI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

Date of Examination 24th November, 2013
TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
PRADIP KUMAR SINGH
VILL-SARAY CHHIVALHA, POST SARAY
CHHIVALHA, PERGANA & THANA PAITI, DIST.
PRATAPGARH U.P. Pin code - 230135

Roll No. 521
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name BANSH BAHADUR SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MAHENDRA KUMAR SINGH
131/1, J.K. COLONY, JAJMAU, KANPUR NAGAR,
Pin code - 208010

Roll No. 522
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE PRATAP NARAYAN SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
YOGESH KUMAR DIXIT
78B, PAL LODGE, CHHOTA BAGHARA, PRAYAG
ALLAHABAD U.P. Pin code - 211002

Roll No. 523
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SURESH DIXIT

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ANUJ KUMAR
VILL- CHHANCHHRAKI, POST PUNDAIN, DIST
SAHARANPUR U.P. Pin code - 247001

Roll No. 524
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAMENDER KUMAR

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAJESH NIGAM
2/10 ADA. FLATES TULSIPUR, ALLAHABAD Pin code -

Roll No. 525
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SAHDEV PRASAD

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
AJAI VIKRAM SINGH
10, SHYAM NAGAR,
KURRAM NAGAR,
PICNIC SPOT ROAD,
LUCKNOW, U.P. Pin code - 226022

Roll No.  526
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  LALIT MOHAN SINGH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
HARIKESH CHAUBEY
C/O NARVDESHWAR DWIVEDI, H.N. 220,
SEVAKUNJ GALI (NEAR BANAWALI
DHARAMSHAL) VRINDAVAN MATHURA U.P.
Pin code -

Roll No. 527
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI PRAKASH CHAUBEY

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
UMESH CHANDRA
B-37/1,-B-1-K, BIRDOPUR, VARANASI. U.P. Pin code - 221010

Roll No. 528
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI BRAHAMDEV SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
VIKRAM SINGH
B-240, NEW PACHWATI NEAR BHATIA MORE
GAZIABAD U.P. Pin code -

Roll No. 529
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI POORAN SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ASHOK KUMAR
MUNSHI PURWA, D-BLOCK INDIRA NAGAR,
LUCKNOW-16 Pin code -

Roll No. 530
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI RAMA PATI YADAV

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
High court of Chhattisgarh, Bilaspur
Admit Card
Written examination of district judges (Entry Level) 2013
Direct Recruitment

Candidate's Name & Address
AMARDEEP LOKPRIYA
C/O H.N. 11, BANK COLONY KESHRI NAGAR,
PATNA BIHAR, Pin code - 800024

Roll No. 531
Category UR
Domicile of C.G No
Gender Male

Father's/Husband's Name DILIP KUMAR SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ASHISH SHRIVASTAVA
149, NARMADA NAGAR, GWARIGHAT ROAD
JABALPUR MP. Pin code - 482008

Roll No. 532
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI K.C. SHRIVASTAVA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address  
LALIT NARAYAN JHA  
CH. NO. 129, WESTERN WING, TIS HAZARI  
COURTS DELHI-54, Pin code -

Roll No. 533

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name  
LATE NAVEEN CHANDRA JHA

Examination Centre  
Govt. P.G. J.P.Verma Arts & Commerce College,  
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME   PAPER
8.00 A.M to 11.00 A.M  
Paper I LAW
2.00 P.M to 5.00 P.M  
Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
GAURAV KOHLI  
C-4-F-81, JANAK PURI NEW DEHLI Pin code - 110058

Roll No.  534  
Category  UR  
Domicile of C.G  No  
GENDER Male

Father's/Husband's Name  LATE SHRI VED PRAKASH KOHLI

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph  
(Similar to that affixed on application form)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MUKESH KUMAR SULAKHE
OPP. CLASSIC GHAR APARTMENTS PREM NAGAR, P.O. MADAN MAHAL, JABALPUR Pin code -

Roll No. 535
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI. T.C. SULAKHE

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013
TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
AJAY KUMAR SINGH
DUPTY DIRECTOR PROSECUTION OFFICE,
CIVIL COURT, CHAKRADHAR NAGAR,
RAIGARH. C.G. Pin code - 496001

Roll No. 536
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RANA PRATAP SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
CHANDRA PRAKASH
171 NYAY NAGAR (CHACKHARIHAR VAN)
JHUSI, ALLAHABAD, U.P. Pin code - 211019

Roll No. 537
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MOTI LAL

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
PUSPENDRA KUMAR SINGH  
R/O H.N. 315, NEELAM BHAWAN, SUBHASH  
NAGAR, HARDOI. U.P. Pin code - 241001

Roll No.  538  
Category  UR  
Domicile of C.G  No  
GENDER Male

Father's/Husband's Name  SHRI SHIV PRAKASH SINGH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M  to 11.00 A.M  Paper I LAW  
2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority  
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAVI SRIVASTAVA
H.N- 47, TILAK NAGAR, AISHBAGH, LUCKNOW.
U.P. Pin code -

Roll No.  539
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name   LATE MADAN MOHAN

Examination Centre   Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME   PAPER
8.00 A.M to 11.00 A.M   Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
TIRTHA SARATHI MUKHERJEE
P.O. LEDO, DIST- TINSUKIA, ASSAM. Pin code - 786182

Roll No. 540
Category UR
Domicile of C.G No
Gender Male

Father's/Husband's Name LATE MRINAL MUKHERJEE

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address  
PADAM KUMAR  
H.N- B- 97/15, SUBHAS NAGAR, ROORKEE  
HARIDWAR. U.K. Pin code - 247667

Roll No.  541  
Category  UR  
Domicile of C.G  No  
GENDER Male

Father's/Husband's Name  SHRI SATYAPAL

Examination Centre  
Govt. P.G. J.P.Verma Arts & Commerce College,  
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  
8.00 A.M to 11.00 A.M  
2.00 P.M to 5.00 P.M

PAPER  
Paper I LAW  
Paper II LAW

Issuing Authority  
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SUNITA RAJPUT
H.N. 161 BHEL SANGAM COLONY,
BAGSEWANIA BHOPAL. M.P. Pin code -

Roll No. 542
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name MR. D.S. RAJPUT

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
KU. ANITA SHIVHARE
VILL- DONDI, TAH- DONDI, DIST- BALOD. C.G.
Pin code - 491230

Roll No. 543
Category OBC
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name SHRI KISAN LAL

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
HEMLATA WARLYANI
D/O S.S. DEEPAK VIDHIK SEVA MARG CIVIL LINES, BILASPUR. C.G. Pin code -

Roll No. 544
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name SHRI S.S. DEEPAK

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ASHOK KUMAR CHOUDHARY
C/O SHRI RAM NARAYAN PRASAD ADVOCATE,
NORTH RING ROAD KEDARPUR, AMBIKAPUR,
SURGUJA. C.G. Pin code - 497001

Roll No. 545
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI GULAB CHAND RAM

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SYED AYAZ TANVIR
GAURI NAGAR, WARD NO. 12, RAJNANDGAON.
C.G. Pin code -

Roll No.  546
Category  OBC
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  MOH. AYOUB

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER

8.00 A.M  to 11.00 A.M  Paper I LAW

2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10  There is no provision for the supplementary answer book.

******
DIRECT RECRUITMENT

Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

RAMESHWAR PATEL

OBC

Registrar General

Male

Paper II LAW

2.00 P.M to 5.00 P.M

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ANANT SINGH
SEAT NO. 1, NEAR STATE BANK, TIS HAZARI
COURT DELHI - 54 Pin code -

Roll No.  548
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  RAM PADARATH SINGH

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
GEETA RAI
C/O B.K. SINGH, 2-B BELI ROAD, JAGRAM
CHAURAHA, ALLAHABAD. U.P. Pin code - 211002

Roll No.  549
Category  UR
Domicile of C.G  No
GENDER Female

Father's/Husband's Name  LATE ARAT MUNI RAI

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
ANIL KUMAR SAXENA
STREET NO-4, RAJEEV COLONY, SUBHASH
NAGAR, BAREILLY. U.P. Pin code -

Roll No. 550
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAM PREKASH SAXENA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
AMITABH KUMAR
BADAM-KOTHI, SHANTINAGAR, BARIDIH
BASTI, P.O- BARIDIH, P.S. SIDHGORA,
JAMSHEDPUR-17, EAST SINGHBHUM,
JHARKHAND. Pin code -

Roll No. 551
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI KAMESHWAR PRASAD

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address  
ARVIND KUMAR  
B- 270, IIIRD FLOOR, GK - I, NEW DELHI - 48. Pin code -  

Roll No.  552  
Category  UR  
Domicile of C.G  No  
GENDER  Male  

Father's/Husband's Name  JAI MANGAL SINGH  

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)  

Date of Examination  24th November, 2013  

TIME  
8.00 A.M to 11.00 A.M  
2.00 P.M to 5.00 P.M  

PAPER  
Paper I LAW  
Paper II LAW  

Issuing Authority  
Registrar General  

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RITU SHARMA
3/175, GANGLA RAM GALI, TELIWARA,
SHAHDARA, DELHI - 32. Pin code -

Roll No. 553
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name SHRI LOKESH KAUSHIK

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address  
SUNIT KUMAR VERMA  
S/O P.P. VERMA, NEHANAGAR, MAKRONIA  
SAGAR, M.P. Pin code - 470004

Roll No.  554  
Category  UR  
Domicile of C.G  No  
GENDER Male

Father's/Husband's Name  PREM PRAKASH VERMA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph  
(Similar to that affixed on application form)

Date of Examination  24th November, 2013

TIME  
8.00 A.M to 11.00 A.M  
2.00 P.M to 5.00 P.M

PAPER  
Paper I LAW  
Paper II LAW

Issuing Authority  
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ALEEM
BEHIND AHATA MASJID, ALLI KHAN STREET,
KASHIPUR, DIST - U.S. NAGAR. U.K. Pin code -

Roll No. 555
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE RIYASAT ALI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ARVIND KUMAR
A- 722, BUDHA MARG, MANDAWALI
FAZALPUR, DELHI. Pin code - 110092

Roll No.  556
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  LATE SHRI DEVI SINGH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination  24th November, 2013

TIME   PAPER
8.00 A.M to 11.00 A.M   Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
VEENA
E - 68, IIIRD FLOOR, GURU NANAK PURA JAIL ROAD, NEW DELHI. Pin code - 110058

Roll No. 557
Category UR
Domicile of C.G. No
GENDER Female

Father's/Husband's Name  SHRI RAM CHANDRA RUPANA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
PRAMOD KUMAR
FLAT NO. D-1, IYGIRI APARTMENT, RANGPURI, MAHIPALPUR, NEW DELHI Pin code - 110037

Roll No. 558
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name
SHRI JAGDISH PRASAD

Examination Centre
Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SUMAN TIWARI
RING ROAD RISDI,
VILL. JHAGARHA,
DISTT-KORBA, C.G. Pin code - 495685

Roll No. 559
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name LATE SURESH TIWARI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
HARJEET KAUR SALUJA
LALBAGICHA,
C/O TAJINDER SINGH AJMANI,
OLD BUS STAND,
DHAMTARI,
C.G. Pin code -

Roll No.  560
Category  UR
Domicile of C.G  Yes
GENDER  Female

Father's/Husband's Name  S.PRITAM SINGH SALUJA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

SAKHI RAM KASHYAP

OBC

Registrar General

Gender Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

Candidate's Name & Address
SAKHI RAM KASHYAP
SAKHI RAM KASHYAP,
AT/PO. LOHARSI,
VIA-KHAROD,
DISTT.JANJGIR-CHAMPA, C.G. Pin code - 495556

Roll No. 561

Category OBC

Domicile of C.G Yes

Gender Male

Father's/Husband's Name SHRI GEND RAM KASHYAP

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
JAY KUMAR ADILEY
AT. PO. DHRARDEI (KH.),
DISTT. JANJGIR-CHAMPA,C.G. Pin code - 495556

Roll No. 562
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RATTI RAM ADILEY

Examination Centre Government P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

DHARMENDRA PRASAD SONE
OBC
Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

VILL-HARDA,
PO.TEMAR,
TEH. SAKTI,
DISTT. JANJGIR-CHAMPA, C.G. Pin code -

Candidate's Name & Address

Roll No. 563
Category OBC
Domicile of C.G Yes
GENDER Male

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
HARENDRA KUMAR PANDEY
DEPUTY DIRECTOR PROSECTION OFFICE,
CIVIL COURT,
CHAKRADHAR NAGAR,
RAIGARH, C.G. Pin code - 496001

Roll No. 564
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name HARI SHANKAR PANDEY

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G</th>
<th>GENDER</th>
</tr>
</thead>
<tbody>
<tr>
<td>PURNIMA DEWAN</td>
<td>565</td>
<td>UR</td>
<td>Yes</td>
<td>Female</td>
</tr>
<tr>
<td>19, MAISONETTE, SHANKAR NAGAR, SECTOR-1, RAPUR, C.G. Pin code - 492007</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
<th></th>
<th></th>
<th></th>
<th></th>
</tr>
</thead>
<tbody>
<tr>
<td>SHRI MOHIT DEWAN</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Examination Centre</th>
<th></th>
<th></th>
<th></th>
<th></th>
</tr>
</thead>
<tbody>
<tr>
<td>Govt. P.G. J.P.Verma Arts &amp; Commerce College, Jarhabhata, Bilaspur (C.G.)</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

GAJENDRA PANDEY
Registrar General
Male

PAPER
8.00 A.M to 11.00 A.M
Paper I LAW

2.00 P.M to 5.00 P.M
Paper II LAW

Date of Examination 24th November, 2013

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
NANDAKANT SHANDILYA
SANTOSI NIWAS,
BRAMANG PARA,
RAIPUR, C.G. Pin code -

Roll No. 567
Category OBC
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name HRI B.L.SHANDILYA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
PREMENDRA KUMAR VAISWADE
I-12,
SHATABDI NAGAR,
TELIBANDHA,
RAVIGRAM,
RAIPUR, C.G. Pin code - 492006

Roll No.  568

Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI R.S. VAISWADE

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
NAVIN KUMAR GAUTAM
HNO. 3255,
SECTOR-11,
URBAN ESTATE,
JIND,
DISTT. JIND,
HARYANA Pin code - 126102

Roll No. 569
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name HARI SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
NIPUN SOLOMON
CHRISTIN COLONY,
CIVIL LINE,
INDRAVATI COLONY ROAD,
RAJATALAB,
RAIPUR, C.G. Pin code - 492001

Roll No. 570
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name WILLIAM SOLOMON

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MANOJ KUMAR
232, PANCHWATI COLONY,
(OLD) G.T. ROAD,
GHAZIABAD, U.P. Pin code - 201001

Roll No. 571
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name YOGENDER KUMAR

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
GOVIND NARAIAN SRIVASTAVA
3/9, SHIV NAGAR COLONY (NEAR BAXI BODH), ALLAPUR, ALLAHABAD, U.P. Pin code - 211006

Roll No. 572
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name JANG BAHADUR SRIVASTAVA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
RAJESH KUMAR PANDEY
C/O SUNDRAM PATHEK,
1048/706 NERALA MARG,
DARAGANJ,
ALLAHABAD Pin code -

Roll No. 573
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI RAM CHANDRA PANDEY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

No

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
NAND KISHOR PANDEY
VILL+POST-KHAYARA,
TEH-CHHATA,
DISTT.-MATHURA,U.P. Pin code - 281401

Roll No. 574
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI HARI BABU PANDEY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAJEEV KUMAR
HNO. 1165,
URBAN ESTATE,
JIND (HARYANA) Pin code - 126102

Roll No. 575
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  KUSH NASEEB SINGH

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MOINUDDIN QURAISHI
DAWADA COLONY,
NEAR PUCHPEDI NAKA,
RAIPUR, C.G. Pin code - 492001

Roll No. 576
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SIRAJUDDIN QURAISHI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTSIGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
AJAY CHOUHAN
KOUSHAKUNDA,
PAHAD MANDI,
TEH. DIST. RAIGARH, C.G. Pin code -

Roll No.  577
Category   SC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  LATE SHRI KARTIK

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

    *****
DIRECT RECRUITMENT
Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

PAWAN KUMAR

GENDER Male

Paper I LAW
8.00 A.M to 11.00 A.M

Paper II LAW
2.00 P.M to 5.00 P.M

No

DATE 24th November, 2013

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAVI KUMAR
H.NO.-523/18B/7,
UNCHAWAGARTHI
BELI COLONY,
ALLAHABAD Pin code -

Roll No. 579
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name JAGDISH PRASAD

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SUBODH KUMAR
VILL-SATTER,
PO-SARAY,
VIA NEORA,
DISTT-PATNA,
BIHAR Pin code - 801113

Roll No. 580
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAMASHIS BHAGAT

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

Date of Examination 24th November, 2013

TIME          PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ANURAG KUMAR
NEAR SHILPI CINEMA,
SALEMPUR,
CHAPRA,
SARAN,
BIHAR Pin code - 841301

Roll No. 581
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name VINAY KUMAR VERMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

DATE OF EXAMINATION 24TH NOVEMBER, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
NISHA TIWARI
HNO.389,
HOUSING BOARD COLONY,
NARIYAL KHEDA,
BHOPAL Pin code -

Roll No. 582
Category UR
Domicile of C.G. No
GENDER Female

Father's/Husband's Name MR YAMUNA TIWARI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ANIL KUMAR YADAV
1001, LALMATI CHUNGI CHAKEY,
JABALUR, M.P. Pin code - 482001

Roll No. 583
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name BHAGWATI PRASAD YADAV

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MAHENDRA PATEL
VILL. AT POST,
SODALPUR,
TEH.-TIMARNI,
DISTT.-HARDA, M.P. Pin code - 461228

Roll No. 584
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI CHAMPALAL PATEL

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
PREETY KHATRI
SHASTRI WARD,
BEHIND NEW BUS STAND,
HARDA Pin code - 461331

Roll No. 585
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name SHRI NARENDRA KUMAR KHATRI

Examination Centre
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
**DIRECT RECRUITMENT**

Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

<table>
<thead>
<tr>
<th>Roll No.</th>
<th>586</th>
</tr>
</thead>
<tbody>
<tr>
<td>Category</td>
<td>UR</td>
</tr>
<tr>
<td>Domicile of C.G</td>
<td>No</td>
</tr>
<tr>
<td>GENDER</td>
<td>Female</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>SMT. SANGEETA ABHANG</th>
</tr>
</thead>
<tbody>
<tr>
<td>G-9/11, SOUTH TT. NAGAR, BHOPAL Pin code - 462003</td>
<td></td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
<th>SHRI RAJKUMAR ABHANG</th>
</tr>
</thead>
</table>

<table>
<thead>
<tr>
<th>Examination Centre</th>
<th>Govt. P.G. J.P.Verma Arts &amp; Commerce College, Jarhabhata, Bilaspur (C.G.)</th>
</tr>
</thead>
</table>

**Date of Examination** 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
AZAD MISHRA
SHASTRI WARD,
CHOUBEY COLONY,
HARDA, M.P. Pin code - 461331

Roll No.  587
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  SHRI BHARAT BHUSHAN MISHRA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination  24th November, 2013

TIME       PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAVI SHANKER AGNIHOTRI
HIG-4,
HOUSING BOARD CHIRAHULA COLONY,
REWA, M.P. Pin code - 486001

Roll No. 588
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name VISHNU PRASAD AGNIHOTRI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
PIYUSH MISHRA
SHIV PRASAD NAGAR,
WARD NO.15,
BALOHAN TOLA SAMAN REWA, M.P. Pin code - 486001

Roll No. 589
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI N.K.MISHRA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SUNIL KUMAR GUPTA
918,
GUPTA SADAN,
SAHEEWANI NAGAR GARHA,
JABALPUR, M.P. Pin code -

Roll No. 590

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name SHRI LATE JAGDISH PRASAD

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITEMENT

Candidate's Name & Address
AJEET KUMAR OJHA
H.N-408/4A,
BAXI KHURD, DARAGANJ,
ALLAHABAD, U.P. Pin code - 211006

Roll No. 591
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name RAM JABIT OJHA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
VED PRAKASH PANDEY
HIG-28,
KATJU BAG COLONY,
CHANDPUR SALORI,
TELIYARGANJ,
ALLAHABAD Pin code - 211004

Roll No.  592
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  RAM KRIPAL PANDEY

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME          PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
RAVI KANT PANDEY
125/4A OM GAYATRI NAGAR,
TELIARGANJ,
ALLAHABAD, U.P. Pin code - 211004

Roll No. 593
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name UMAKANT PANDEY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Name & Address: MEENA SINGH

Address: FLAT NO-118, VINAYAK ENCLAVE, ASHOK NAGAR, ALLAHABAD, U.P. Pin code - 211001

Roll No.: 594

Category: UR

Domicile of C.G.: No

Gender: Female

Father's/Husband's Name: LATE RAMCHANDRA SINGH

Examination Centre: Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination: 24th November, 2013

Time: 8.00 A.M to 11.00 A.M
Paper: Paper I LAW

Time: 2.00 P.M to 5.00 P.M
Paper: Paper II LAW

Issuing Authority: Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ANGAD PRASAD SHAH
COLLEGE RAOD BILLDUNTI,
POST-WAIDHAN,
TEH & DISTT.-SINGRAULI,
M.P. Pin code - 486886

Roll No. 595
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI KANTA PRASAD SHAH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BALAKRUSHNA POLAI
R.C.DAS LANE,
KAMMAPOLLI,
BERHAMPUR,
GANJAM,
ODISHA Pin code - 760004

Roll No. 596
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name  INDRAMANI POLAI

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
YAGYA NATH DHAR DWIVEDI
VILL-CHHAPAKA,
POST-ROBERTSGANJ,
DISTT-SONEBHADRA, U.P. Pin code - 231216

Roll No. 597
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name
RAM KRISHNA DHAR DWIVEDI

Examination Centre
Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
JANOJ KUMAR MAHARANA
AT-JAGANATH BIHAR-7 LANE,
PO- SRI RAM NAGAR,
BERHAMPUR, GANJAM,
ODISHA Pin code - 760002

Roll No.  598
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  GOPI MOHAN MAHARANA

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address: MANISH KUMAR
4/824, RAMNAGAR, VARANASI, U.P. Pin code - 221008

Roll No.: 599
Category: UR
Domicile of C.G.: No
Gender: Male

Father's/Husband's Name: SHRI CHHOTE LAL

Examination Centre: Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination: 24th November, 2013

TIME | PAPER
--- | ---
8.00 A.M to 11.00 A.M | Paper I LAW
2.00 P.M to 5.00 P.M | Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
RAMASHANKAR PANDEY
DISTRICT & SESSIONS COURT WAIIDHAN,
DISTT-SINGRAULI, M.P. Pin code - 486886

Roll No.   600
Category    UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name   BRIJMOHAN PANDEY

Examination Centre   Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority  
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
NARMADA PRASAD TIWARI
VILL-GHAUTHALA BADE,
POST-AMJHAR,
TH-SARANGARH,
DISTT-RAIGARH, C.G. Pin code -

Roll No. 601
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI LABHO PRASAD TIWARI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
NARESH KUMAR
HNO-317,
SAROJINI COLONY,
YAMUNA NAGAR,
TEHSIL-JAGADHRI,
DISTT. YAMUNA NAGAR Pin code - 135001

Roll No. 602
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name  SHRI JAGDISH CHANDER

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME                  PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
VIVEK MATHUR
203, NIKITA APARTMENT,
PHASE-2,
E-8 EXT. ARERA COLONY,
BHOPAL, M.P. Pin code - 462039

Roll No. 603
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI VS MATHUR

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

DHIRYA KANT DUBEY

Registrar General

Roll No. 604
Category UR
Domicile of C.G. No
GENDER Male

Paper II LAW
2.00 P.M to 5.00 P.M

Candidate's Name & Address

PLOT NO.37,
NEAR BACHPAN SCHOOL,
AKASH VIHAR,
LAMTI,
JABALPUR, M.P. Pin code - 482002

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Father's/Husband's Name VINOD KUMAR DUBEY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

AMITABH BHARTI

Registrar General

Male

GENDER

Paper II LAW

2.00 P.M to 5.00 P.M

Paper I LAW

8.00 A.M to 11.00 A.M

No

Domicile of C.G

Writing Exam of District Judges (Entry Level) 2013

Candidate's Name & Address

AMITABH BHARTI

301,SECOND FLOOR,
PRIYANKA APARTMENT,
HATHITAL RAILWAY CROSSING,
JABALPUR, M.P. Pin code - 482001

Roll No. 605

Category UR

Date of Examination 24th November, 2013

Examination Centre

Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Father's/Husband's Name

VIJAY KUMAR BHARTI

Examination Centre

City

Domicile of C.G

Roll No.

Candidate's Name & Address

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MAHENDRA KUMAR SHUKLA
VILL & POST-MISDA,
TEH-NAVAGARH,
DISTT.-JANJGIR-CHAMPA, C.G. Pin code - 44304

Roll No. 606
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name NARSHINGH PRASAD SHUKLA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SMT. SHIPRA JHA
DEEPAK DEYRI, JABBAL GALI, HEHRU NAGAR,
BILASPUR C.G. Pin code -

Roll No.  607

Category  UR
Domicile of C.G  Yes
GENDER Female

Father's/Husband's Name  SHRI DURGESH MISHRA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME            PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
LAXMI KANT TIWARI
GANGA NAGAR, SEC.-II, MANGALA BILASPUR
C.G. Pin code -

Roll No. 608
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MANOHARNATH TIWARI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
GANESH RAM RATREY
VILL- THAKURDIYA, POST NAWAGARH, VIA-NAWAGARH, DIST. JANJGIR-CHAMPA C.G. Pin code -

Roll No. 609
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name NATH RAM RATREY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
PITAMBER PRASAD
AT & POST NAWAGARH, VIA-SHEORINARAYAN DIST. JANJGIR-CHAMPA C.G.
Pin code - 495557

PITAMBER PRASAD
AT & POST NAWAGARH, VIA-SHEORINARAYAN DIST. JANJGIR-CHAMPA C.G.
Pin code - 495557

Father's/Husband's Name  UDHO PRASAD

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

 *****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAM LAL RATRE
VILL- TULSI, P.O. MISDA, VIA-
SHIORINARAYAN, DIST. JANJGIR-CHAMPA C.G.
Pin code -

Roll No.  611
Category  SC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  SHRI KARTIKRAM RATREY

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination  24th November, 2013

TIME                  PAPER

8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RISHI KUMAR SINGH
OFFICE OF DY. DIRECTOR, PROSECUTION,
DIST. COURT RAJNANDGAON C.G. Pin code -
491441

Roll No. 612
Category UR
Domicile of C.G Yes
Gender Male

Father's/Husband's Name LATE ADITYA NARAYAN SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
SHARAD KUMAR KASHYAP
C-35, PHASE-I, RAJ KISHORE NAGAR, NEAR NEW TELEPHONE EXCHANGE BILASPUR C.G.
Pin code -

Roll No.  613
Category  OBC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  LATE SHRI RAM GOPAL KASHYAP

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME     PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
NEERAJ KUMAR SHARMA
NEAR OLD POWER HOUSE, DEORIDIH
BILASPUR C.G Pin code - 495004

Roll No.  614
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  RAJKUMAR SHARMA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
SUNIL SAHU
GRAM + POST BELGAHNA, TEH. KOTA, DIST.
BILASPUR C.G. Pin code - 495116

Roll No. 615
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI ASHOK SAHU

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
GAJENDRA PRASAD BANJARE
AT PACHARI, P.O. MISDA, VIA-SHEORINARAYAN, DIST. JANJGIR-CHAMPA
C.G. Pin code -

Roll No. 616
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name DAYA RAM BANJARE

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
LAXMI CHAND KAUSHIK
JARHABHATTA KASTURBHA NAGAR,
PITAMBAR AGENCE JATIYA TALABE
BILASPUR C.G. Pin code - 495001

Roll No. 617
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE DHELAOO RAM KAUSHIK

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
VIJAY KUMAR DANSEN
VILL- AMAPALI, P.O. SONDKA, TEH. KHARSIA
DIST. RAIGARH C.G. Pin code -

Roll No. 618
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name BABU LAL DANSEN

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SANTOSH KUMAR TIWARY
DIST. PROSECUTION OFFICE DIST. CORT
CAMPUS, DIST. RAJNANDGAON C.G Pin code - 491441

Roll No. 619
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAMAKANT TIWARY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BHOGILAL YADAV
VILL- ANJORIPALI, P.S. KHARSIA, DIST.
RAIGARH C.G. Pin code -

Roll No. 620
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  SHRI SHOBI RAM YADAV

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
AHIND COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ATMA RAM YADAW
OFFICE DEPUTY DIRECTOR PROSECUTION
BILASPUR C.G. Pin code -

Roll No. 621
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI LORIK RAM YADAW

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ARUN KUMAR PANDEY
VILL- BHATAULI, P.O. BASAULI, DIST.
JAUNPUR U.P. Pin code - 223102

Roll No. 622
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name OM PRAKASH PANDEY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
EDWARD WILSON MASIH  
C/O SONA FAST FOOD, INFRONT BY  
MAHAMAYA BOOK DEPO OLD HIGH COURT  
ROAD BILASPUR C.G. Pin code - 495001

**Roll No.** 623  
**Category** UR  
**Domicile of C.G** Yes  
**GENDER** Male

**Father's/Husband's Name**  WILSON JHON MASIH

**Examination Centre**  Govt. P.G. J.P. Verma Arts & Commerce College,  
Jarhabhata, Bilaspur (C.G.)

**Date of Examination**  24th November, 2013

**TIME**  
8.00 A.M to 11.00 A.M  
2.00 P.M to 5.00 P.M

**PAPER**  
Paper I LAW  
Paper II LAW

**Issuing Authority**

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

---

Candidate's Name & Address
SURESH KUMAR DUBEY
VILL- MATIYARI, P.O. JANJI, DIST. BILASPUR
Pin code - 495555

Roll No. 624
Category UR
Domicile of C.G Yes
GENDER Male

---

Father's/Husband's Name SHRI BHAGWAT PRASAD

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

---

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
ABHIJIT SARKAR
HOUSING BOARD COLONY, LIG-120A,
DINDAYAL UPADHYAY AWASIYA PARISER,
BAHATARAI NEAR NIKHIL ASHRAM BILASPUR
C.G. Pin code -

Roll No. 625
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  SHRI ARDHENDU SARKAR

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BED PRAKASH TIWARI
VILL- DHAMDUR, POST, KALAPUR, DIST.
JAUNPUR U.P. Pin code - 222139

Roll No. 626
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI YAMUNA PRASAD TIWARI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
DUDHESHWAR PRASAD BANJARE
WARD NO.-06, GAURAV, PATH, ABHANPUR,
P.O. ABHANPUR, DIST. RAIPUR C.G. Pin code -

Roll No.  627
Category  SC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  KRIPA RAM

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
 Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME       PAPER
8.00 A.M to 11.00 A.M       Paper I LAW
2.00 P.M to 5.00 P.M       Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
MRS. BARKHA YADAV
KRISHNAYAN WARD NO. 39, NEAR
BASANTPUR, NAKA RAJNANDGAON C.G. Pin
code - 491441

Father's/Husband's Name    MR. KASHISH SINGH YADAV

Examination Centre    Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME          PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
KULESHWAR PRASAD TIWARI
VILL- RENGAKHAR-KHURDHA, P.O.
RAJANAVAGAON, TEH. KAWARDHA. C.G. Pin code - 491995

Roll No. 629

Category UR
Domicile of C.G Yes

GENDER Male

Father's/Husband's Name SHRI JIVARAKHAN PRASAD TIWARI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address  
AKHIL KUMAR VERMA  
NEAR GURU NANEK GET KAWARDAH, DIST.  
KABIRDHAM C.G. Pin code -

Roll No. 630
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name  SHRI S.N. VERMA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,  
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME   PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SANJAY KUMAR KOKA
GOUSHALA PARA, POLICE LINE, RAIGARH, C.G.
Pin code -

Roll No. 631
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE B.L. KOKA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT - CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MAHENDRA SINGH YADAV
CHANDANI CHOWK, BABU PARA, RAIGARH,
TAH & DIST- RAIGARH Pin code - 496001

Roll No.  632
Category  OBC
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI SHANKAR LAL YADAV

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
Bharat Rajput
QUA. NO. HIG-7, ARYA COLONY, (TIFRA),
Bilaspur, C.G. Pin code -

Roll No. 633
Category UR
Domicile of C.G Yes
Gender Male

Father's/Husband's Name SHRI K.B. RAJPUT

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ANAND KUMAR VERMA
BEHIND RAGHURAJ STADIUM, IMLI PARA,
BILASPUR. C.G. Pin code - 495001

Roll No.  634
Category  UR
Domicile of C.G  Yes
GENDER  Male

Father's/Husband's Name  SHRI ARUN KUMAR VERMA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME             PAPER
8.00 A.M to 11.00 A.M  Paper I  LAW
2.00 P.M to 5.00 P.M  Paper II  LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

---

Candidate's Name & Address
PURUSHOTTAM DAS MANIKPURI
VILL - PENDARWA, P.O. RANIGAON, DIST -
BILASPUR. C.G. Pin code - 495442

---

Roll No. 635
Category OBC
Domicile of C.G Yes
GENDER Male

---

Father's/Husband's Name LATE SHRI PARSADI DAS

---

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

---

Date of Examination 24th November, 2013

---

TIME

8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

---

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SUNIL KUMAR SONI
DHURI PARA TALAB KE PASS MANGLA, VILL - MANGLA, DIST - BILASPUR. C.G. Pin code -

Roll No. 636
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SURAJ PRASAD SONI

Examination Centre Govt. P.G. J.P Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address  SANKET KUMAR KHANADAY
GEETANJLI CITY - 2, BAHATRAI ROAD,
BILASPUR. C.G. Pin code -

Roll No.  637
Category   SC
Domicile of C.G   Yes
GENDER Male

Father's/Husband's Name  SHRI MAINEJAL LAL

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination  24th November, 2013

TIME          PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

SUSHANT KUMAR TANDI

Registrar General

Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

No

Domicile of C.G.

Gender Male

AT- KHARIAR, WARD NO. 4, PO/PS- KHARIAR,
DIST - NUAPADA (ORISSA) Pin code -

Candidate's Name & Address

Roll No. 638

Category UR

Date of Examination 24th November, 2013

Issuing Authority

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADM IT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAVI SHANKAR TIWARI
NIRALA NAGAR NEAR BRAHMA KUMARIS
ASHRAM, OLD BUS STAND, DIST - BILASPUR.
C.G. Pin code -

Roll No. 639
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI BRAHMANAND TIWARI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

---

Candidate's Name & Address
PRAMOD KUMAR VERMA
VILL - MENDRA, P.O. SAIDA, DIST - BILASPUR.
C.G. Pin code -

Roll No.  640
Category  OBC
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  SHRI TILAKRAM VERMA

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

---

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
GOPI KUMAR SURYWANSHI
H-2/59, NARMADA NAGAR, BILASPUR. C.G. Pin code - 495001

Roll No. 641
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LAXMI MARAYAN

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAVI KUMAR PANDEY
NAGAR PANCHAYAT MALHAR, TAH -
MASTURI, DIST - BILASPUR. C.G. Pin code -

Roll No. 642
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE BISAHU LAL

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
VANDANA DEEPAK DEWANGAN
NEAR BY EVA BEAUTY PARLOUR ADARESH COLONY, BILASPUR. C.G. Pin code - 495001

Roll No. 643
Category SC
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name SHRI DEEPAK DEWANGAN

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
PRABAL KUMAR TIWARI
C/O SHRI M.P. SHRIMA GANGA NAGAR, SEC -2,
MANGLA BILASPUR. C.G. Pin code -

Roll No. 644
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI RAMKUMAR TIWARI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
GHANSHYAM PRASAD CHATURTHI
VILL - AMERI, WARD NO. 13, P.O. MANGLA, P.S.
CHAKARBHATA, DIST - BILASPUR. C.G. Pin code

Roll No. 645
Category SC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name ASHOK KUMAR CHATURTHI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SUSHIL KUMAR SONKAR
74A/26B SARVODYA NAGAR, ALLAHPUR,
ALLAHABAD, U.P. Pin code -

Roll No.  646
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  VISHWA NATH PRASAD SONKAR

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ANJU SHARMA
BAR ROOM NO. II, CIVIL SIDE, TIS HAZARI COURTS, DELHI Pin code - 110054

Roll No. 647
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name SHRI DINESH SHARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SANGITA GUPTA
GAYA NAGAR DURG, STREET NO -1, WARD - 3,
C.G. Pin code -

Roll No.  648
Category  UR
Domicile of C.G   Yes

Gender  Female

Father's/Husband's Name   SHRI PURUSHOTTAM LAL

Examination Centre   Govt. P.G. J.P. Verma Arts & Commerce College,
                     Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME             PAPER
8.00 A.M to 11.00 A.M   Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
NARENDER KUMAR CHOUDHRY
521, Z- TYPE, OPP. B.D. ESTATE MICT,
TIMARPUR, DELHI Pin code - 110054

Roll No.  649
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  LATE SH. OM PARKASH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination  24th November, 2013

TIME        PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
RAMESH VISHWAKARMA
M- 338, GAUTAM NAGAR, GOVINDPURA
BHOPAL, MP. Pin code - 462023

Roll No. 650
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name R.R. VISHWAKARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAJVIR SINGH
CHAMBER NO. 84, FIRST FLOOR, NEAR BAR
BHAWAN COURT, COMPOUND, DEHRADUN.
U.K. Pin code -

Roll No. 651
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name LATE BALBIR SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
JAI PRAKASH GUPTA
VILL +POST - SUHWAL, DIST - GHAZIPUR, U.P.
Pin code - 232332

Roll No. 652

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name PURUSHOTTAM DAS

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
ANIL KUMAR TIWARI
S/O RAVI SHANKAR TIWARI MON-
NAWAKAPURA(LANKA), DIST - GHAZIPUR, UP.
Pin code - 233001

Roll No. 653
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI RAVI SHANKAR TIWARI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

---

Candidate's Name & Address
SHRI MAN NARAYAN
401, OLD ALLAHPUR,
MALI CHAURAHA,
ALLAHABAD Pin code -

---

Roll No. 654
Category UR
Domicile of C.G No
GENDER Male

---

Father's/Husband's Name SHRI KAMTA PRASAD

---

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

---

Date of Examination 24th November, 2013

---

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

---

Affix Passport Size Photograph
(Similar to that affixed on application form)

---

Issuing Authority

---

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate’s Name & Address
VIKENDRA PRASAD DHYANI
CIVIL COURT BANGLIYA
NEAR TREASURY OFFICE,
BAREILLY KACHARY,
DISTT. BAREILLY, U.P. Pin code -

Roll No. 655
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name SHRI M. NDHYANI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
HEMANT KUMAR GUPTA
MOHALLA RAMNAGAR COLONY,
POST LAKHIMPUR,
DISTT. LAKHIMPUR, KHERI, U.P. Pin code - 262701

Roll No. 656
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI HANUMAN DAS GUPTA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2013**

**DIRECT RECRUITMENT**

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G</th>
<th>GENDER</th>
</tr>
</thead>
<tbody>
<tr>
<td>NIRBHAY SINGH</td>
<td>657</td>
<td>UR</td>
<td>No</td>
<td>Male</td>
</tr>
<tr>
<td>7/151, MIG, AVAS VIKAS COLONY,</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>YOJANA-3,</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>JHUNSI,</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>ALLAHABAS,</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>U.P. Pin code - 211019</td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

**Father's/Husband's Name**      SHRI RAM NARAIN SINGH

**Examination Centre**           Govt. P.G. J.P.Verma Arts & Commerce College,
                                  Jarhabhata, Bilaspur (C.G.)

**Date of Examination**          24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT

Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

ASHAWANI KUMAR SINGH RATHORE

Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

No

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAJESH KUMAR DEV
K-71A, LAWYERS CHAMBERS,
TIS HAJARI COURTS,
NEAR GATE NO.-2,
DELHI-54 Pin code -

Roll No. 659
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SH. DAYACHAND

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
GAUTAM RAKESH
RED ROSES,
HESAL,
RATU ROAD,
RANCHI,
JHARKHAND Pin code -

Roll No.  660
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  SHRI KRISHNA MOHAN SAHAY

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
NEELAM GOSWAMI
H.NO.-176,
POCKET-3,SECTOR-24,
ROHINI,
DELHI Pin code - 110085

Roll No. 661
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name SATYAJIT KUMAR

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SHARMA DEVI
H.NO.-15,
GALI NO.-1,
BRAHMURI,
DELHI Pin code - 110053

Roll No.  662
Category  UR
Domicile of C.G  No
GENDER Female

Father's/Husband's Name  LATE SHRI. JAI KISHORE

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M  to 11.00 A.M  Paper I LAW
2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
written examination of district judges (entry level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
ASHA TIWARI
NEAR POWER HOUSE
NAMNAKALA AMBIKAPUR
C.G. Pin code - 497001

Roll No. 663
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name ANIL KUMAR TIWARI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MAHENDRA PRASAD MISHRA
542-B/176, SARVODAYA NAGAR,
ALLAPUR,
ALLAHABAD, U.P. Pin code -

Roll No.  664
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  LATE HIRA RAM MISHRA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
# HIGH COURT OF CHHATTISGARH, BILASPUR

**ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2013**

**DIRECT RECRUITMENT**

<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
<th>Category</th>
<th>Domicile of C.G.</th>
<th>Gender</th>
</tr>
</thead>
<tbody>
<tr>
<td>REJI MATHAI H.NO. 301, GYAN VIHAR, POLIPATHER (PO) GWRIGHAT ROAD RAMPUR, JABALPUR, M.P. Pin code - 482008</td>
<td>665</td>
<td>UR</td>
<td>No</td>
<td>Male</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
<th>M.G.MATHAI</th>
</tr>
</thead>
</table>

**Examination Centre**

Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

---

**Date of Examination** 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
PRASHANT SAHU
H.NO. 1685/2, SARSWATI COLONY,
BEHIND PARIJAT BUILDING CHERITAL WARD,
JABALPUR, M.P. Pin code -

Roll No. 666
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name HARI SHANKAR SAHU

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
BELAL AHMAD KHAN
HNO.-9, CROSS ROAD NO. 2/B, ROAD NO.-12,
JAWAHARNAGAR,
PO & PS.-AZAD NAGAR,
DISTT. EAST SINGHBHUM
JAMSHEDPUR Pin code -

Roll No. 667

Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MR. ANSAR AHMAD KHAN

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
AAMIR AKHTAR
VILL-KANHARIA,
PO-AZAMNAGAR,
DISTT.KATIHAR,
BIHAR Pin code -

Roll No. 668
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MD. AKHTARUL HUSSAIN

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
ALOK GUPTA
A-402, MAYANK MANSIONS
CGHS,
PLOT NO.21,
SECTOR-6,
DWARKA,
NEW DELHI Pin code - 110075

Roll No. 669
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI. MAHESH CHANDRA GUPTA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size Photograph
(Similar to that affixed on application form)

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
CHANDER PAL
VILL & POST-TAWLI,
DISTT. MUZAFFARNAGAR,
STATE-U.P. Pin code - 251001

Roll No. 670
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name  SHRI RAJA DAS

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10  There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
SALIM SAHI
LAWYER'S CH.NO. 597-A2,
F.FLOOR, W.WING,
TIS HAZARI COURTS,
DELHI-54 Pin code -

Roll No. 671

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name LATE M.REHMAN

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
KESHAV KUMAR SHARMA
R/O, K/H-CH/15 KAVI NAGAR,
GHAZIABAD, U.P. Pin code - 201002

Roll No. 672
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI YOG RAJ SHARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SHIV ASHRAI RAI
IN FRONT OF COURT NO.10,
CIVIL COURT,
AZAMGARH, U.P. Pin code -

Roll No.  673
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  LATE RAM DULAR RAI

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME          PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
SMT. JAGOTIN
CIVIL COURT BALOD,
THA.& DISTT. BALOD, C.G. Pin code -

Roll No. 674
Category ST
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name JAI PRAKASH

Examination Centre
Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

---

Candidate's Name & Address
UDAI SHYAM TIWARI
APO, OFFICE OF JOINT DIRECTOR
PROSECUTION,
COLLECTORATE COMPOUND,
ALLAHABAD Pin code -

Roll No. 675
Category UR
Domicile of C.G No
GENDER Male

---

Father's/Husband's Name SHRI PARMA NAND TIWARI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

---

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
VIVEK TRIPATHI
R/O RAMGUDI PARA, NEAR NAIPARA,
RAIGARH, DIST - RAIGARH. C.G. Pin code -

Roll No.  676
Category  UR
Domicile of C.G  Yes

GENDER Male

Father's/Husband's Name  SHRI RAMPYARE TRIPATHI

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed
on application form)

Date of Examination 24th November, 2013

TIME                  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M   Paper II LAW

Issuing Authority

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
GULSHER KHAN
NEAR SAMLAYA MANDIR MOMINPURA,
AMBIKAPUR, SURGUJA. C.G. Pin code - 497001

Roll No. 677
Category OBC
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name   NASIRUDDIN KHAN

Examination Centre   Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT - CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
AVIRAJ VIKASH
H-12, HARMU HOUSING COLONY, BESIDE, SBI, HARMU, RANCHI, JHARKHAND Pin code - 834012

Roll No. 678
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name R.P. SHARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

 Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
MONICA DIXIT CHAKRAWARTI
C/O DEEPAK GOLANEY, 44-B, SANJAY NAGAR
BEHIND NANDA NAGAR, CHARCH PATNIPURA,
INDORE. MP. Pin code - 492003

Roll No. 679
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name DEV PRASAD CHAKRAWARTI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAMNARAYAN PRASAD
NORTH RING ROAD KEDARPUR, AMBIKAPUR,
SURGUJA. C.G. Pin code - 497001

Roll No. 680
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI BAIJNATH PRASAD

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BALBAN KUMAR
DIST. AND SESSION COURT DANTEWADA, P.O.-
DANTEWADA, DIST - SOUTH BASTER
DANTEWADA. C.G. Pin code -

Roll No. 681
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE TAMU RAM
Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
HIRALAL SINGH
VILL - DARRIPARA, P.O. & TAH - BHAITYANH,
DIST - SURAJPUR. C.G. Pin code -

Roll No. 682
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LAL MAN RAM

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
AJAY KUMAR DIXIT
127/31-A BLOCK S. JUHI, GAUSHALA, KANPUR
Pin code - 208014

Roll No. 683
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE RAMA SHANKER DIXIT

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SHIV SARAN YADAV
VILL - PADRI BUJURG, POST & DIST - MAHARAJGANJ, UP. Pin code - 273303

Roll No. 684
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI LORIK YADAV

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SANTOSH KUMAR GAUTAM
ANAND MARG LANE AT- HESAL, P.O. HEHAL,
PISKA MORE, RATU ROAD, RANCHI,
JHARKHAND Pin code - 834005

Roll No. 685
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI RANJIT SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

 TIME    PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MANMOHAN TIWARI
DURGA CHOWK KILAPARA, WARD NO. 33,
RAJNANDGAON, C.G Pin code - 491441

Roll No. 686
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI SURESH KUMAR TIWARI

Examination Centre
Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
KRISHN KUMAR SINGH
MAHENDRA NAGAR, Q.N. 33, LALBAG,
RAJNANDGAON. C.G. Pin code - 491441

Roll No.  687
Category  UR
Domicile of C.G  Yes
GENDER Male

Father's/Husband's Name  SHRI R.D. SINGH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT - CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SIDDHESH KUMAR PATNAIK
RAMGUDI PARA, MISHRA GALI, RAIGARH. C.G.
Pin code - 496001

Roll No. 688
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name GOPAL PRASHAD PATNAIK

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SURENDRA KUMAR SHARMA
AT PO. AMANDULA, TAH- Malkhorda, VIA-SAKTI, DIST - JANJGIR CHAMPA. C.G. Pin code -

Roll No. 689
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI LOCHAN PRASAD SHARMA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
SATISH CHAND MISHRA
SATTIPARA NEAR KARBLA, AMBIKAPUR,
SURGUJA. C.G. Pin code - 497001

Roll No. 690
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name SHRI GIRIJA SHANKAR MISHRA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BAGESHWAR SINGH
CHAMBER NO-F- 424, KARKARDOOMA, DIST.
COURT SHAHDARA, DELHI Pin code - 110032

Roll No. 691
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name RAMDEO SINGH

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SHANTI KUMAR KAUSHIK
AT. P.O. TILAI, VILL - TILAI, TAH - AKALARA,
DIST - JANJGIR CHAMPA. C.G. Pin code - 495668

Roll No. 692
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name MAHETTAR LAL KAUSHIK

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

DEEPAK SARAN NEMA
Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

No

Domicile of C.G

Gender Male

Q/189-A, ENGINEER COLONY, KAUSHALPUR,
AGRA. UP. Pin code - 282005

Candidate's Name & Address

Roll No. 693

Category UR

Date of Examination 24th November, 2013

Issuing Authority

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address  
GIRISH KUMAR DWIVEDI  
140- BAHARASAUDAGER (EAST), 
DHARAMSHALA ROAD, HARDOI. UP. Pin code - 241001

Roll No.  694  
Category  UR  
Domicile of C.G  No  
GENDER Male

Father's/Husband's Name  
LATE S.D. DWIVEDI

Examination Centre  
Govt. P.G. J.P. Verma Arts & Commerce College, 
Jarhabhata, Bilaspur (C.G.)

Issuing Authority  
Registrar General

Date of Examination  24th November, 2013

TIME  
8.00 A.M to 11.00 A.M  
2.00 P.M to 5.00 P.M  
PAPER  
Paper I LAW  
Paper II LAW

Affix Passport Size Photograph  
(Similar to that affixed on application form)  
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
VIJENDER KUMAR
F - 393, SECTOR - 23, SANJAY NAGAR,
GHAZIABAD. UP. Pin code -

Roll No. 695
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name JAGDEV SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MISS SANJU YADAV
VILL - KHORMA, POST- PRATAPPUR, DIST - SURAJPUR. C.G. Pin code - 497223

Roll No. 696
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name SHRI SAMELAL YADAV

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
VIVEK SINGAL
H.N. 1182, SECTOR 15-B, CHANDIGARH. U.T. Pin code - 160015

Roll No. 697
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAM NIWAS SINGAL
Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
YOGESH YADAV
S/O SATYA PAL YADAV, # 794/11, ARYA SAMAJ
MANDIR GALI, NEAR - S.D. SR. SEC. SCHOOL,
JIND (HARYANA) Pin code - 126102

Roll No. 698
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name SATYAPAL YADAV

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ANOOP KUMAR SINHA
1/9 B, PRIYADARSHINI COLONY, STP- ROAD
LUCKNOW. U.P. Pin code - 226020

Roll No. 699
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SANWAL PRASAD SINHA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

---

Candidate's Name & Address
MANOJ KUMAR DWIVEDI
10, PARAS NAGAR, ANANTPUR, REWA. M.P. Pin code - 486002

Roll No. 700

Category UR

Domicile of C.G No

GENDER Male

---

Father's/Husband's Name  SHRI GANGA PRASAD DWIVEDI

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SMT. SEEMA GOLCHHA
ARTI KIRANA KE SAMNE, DONGRIPARA
FREZERPUR
JAGDALPUR BASTER C.G Pin code -

Roll No.  701
Category  UR
Domicile of C.G  Yes
GENDER  Female

Father's/Husband's Name  GAUTAM GOLCHHA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

---

Candidate's Name & Address
SATISH BAJPAI
VILL- & POST MAHUWA GAON, DISTT. KANPUR
NAGAR, Pin code - 208001

Roll No.  702
Category  UR
Domicile of C.G  No
GENDER Male

---

Father's/Husband's Name   LATE RAJ NARAIN BAJPAI

Examination Centre   Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

---

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SARVESHWAR KUMAR SHARMA
G-258, SECTOR-23, SANJAY NAGAR, DIST.
GHAZIABAD U.P. Pin code -

Roll No. 703
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SEWA RAM SHARMA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BILLU KHAN
CH NO. 75, CIVIL COURT CAMPOUND, NEAR RDC. RAJ NAGAR, GHAZIABAD U.P. Pin code -

Roll No. 704
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SH. ABDUL MAJEED

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
LOKESH KUMAR PUNDIR
CHAMBER NO. 934, DIST. COURT COMPOUND
RAJNAGAR, GHAZIABAD U.P. Pin code - 201001

Roll No. 705
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RANBIR SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
MANUJ KUMAR SHILAKARI
221, UMIYA BHAWAN NEAR JALARAM TIMBER
PAGARA ROAD SUBHASH NAGAR SAGAR M.P.
Pin code - 470002

Roll No. 706
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name RAJARAM SHILAKARI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SANJEEV KUMAR SHARMA
RZ-32, ROSHAN GARDEN, NEAR POWER HOUSE
NAJAF GARH NEW DELHI Pin code - 110043

Roll No. 707
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SH. JAGDISH CHANDER

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
High Court of Chhattisgarh, Bilaspur

Admit Card

Written Examination of District Judges (Entry Level) 2013

Direct Recruitment

Candidate's Name & Address
VINOD KUMAR SINGH
3/24, Virat Khand Gomti Nagar, Lucknow
U.P. Pin code - 226010

Roll No. 708
Category UR
Domicile of C.G No
Gender Male

Father's/Husband's Name SRI ARJUN SINGH

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

Time Paper
8.00 A.M to 11.00 A.M Paper I Law
2.00 P.M to 5.00 P.M Paper II Law

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAJ BAHADUR
6B/231, VRINDAVAN YOJANA, RAI BARELI
ROAD LUCKNOW U.P. Pin code -

Roll No. 709
Category UR
Domicile of C.G No
Gender Male

Father's/Husband's Name LATE SHRI, RAM YADAV

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAMESH RANJAN CHOUBEY
OPP. BLOCK OFFICE JAMTARA, DIST JAMTARA
JHARKHAND Pin code - 815351

Roll No. 710
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name PARAS NATH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size Photograph
(Similar to that affixed on application form)

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
BASANT KUMAR MISHRA
H.N.26, ROAD NO.03, RAMNAGAR, SONARI, P.S.
KADMA, JAMSHEDPUR, EAST-SINGHBHUM,
JHARKHAND Pin code - 831011

Roll No.  711
Category  UR
Domicile of C.G   No
GENDER Male

Father's/Husband's Name   SRI RAM KISHORE MISHRA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M  to 11.00 A.M  Paper I LAW
2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ATUL KUMAR JOSHI
MAJHGAWA GALI, BAJAJI ROAD DEORIA, P.O.
DIST. DEORIA U.P. Pin code - 274001

Roll No. 712
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name VISHWANATH JOSHI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
KAMLESH KUMAR SAHU
VILL- BORIYA KHURD, POST-SUNDER NAGER,
RAIPUR C.G. Pin code - 492013

Roll No. 713
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI SITA RAM SAHU

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
High Court of Chhattisgarh, Bilaspur

Admit - Card

Written Examination of District Judges (Entry Level) 2013

Direct Recruitment

Candidate's Name & Address
AJAI KUMAR
VILL-LINDERPUR, POST, RATANGARH, DIST.
BIJNOR U.P. Pin code -

Roll No. 714

Category UR

Domicile of C.G No

Gender Male

Father's/Husband's Name SRI HARI RAM SHARMA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

Time Paper
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
High Court of Chhattisgarh, Bilaspur

Admit Card

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
RAJEEV KUMAR SINGHAL
4-B, PEETH BAZAR NEW MANDI, MUZAFFAR NAGAR, U.P. Pin code - 251001

Roll No. 715
Category UR
Domicile of C.G No
Gender Male

Father's/Husband's Name SHRAVAN KUMAR

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MOHD. SAJJAD
MOHALLA BUKHARA (BAKSHI WALA) ROAD
NEAR (JALLAUDDIN GIRLS. H. SCHOOL)
BIJNOR U.P. Pin code - 246701

Roll No.    716
Category    UR
Domicile of C.G     No
GENDER Male

Father's/Husband's Name     NIZAMUDDIN

Examination Centre    Govt. P.G. J.P. Verma Arts & Commerce College,
                      Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME               PAPER
8.00 A.M to 11.00 A.M    Paper I LAW
2.00 P.M to 5.00 P.M    Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

HARI SHARAN SAHU
OBC
Registrar General
Male

PAPER
TIME
PAPER
8.00 A.M to 11.00 A.M
Paper I LAW
2.00 P.M to 5.00 P.M
Paper II LAW

Date of Examination 24th November, 2013
Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SHYAM ADWANI
3/38, HOUSING BOARD COLONY, AAKASH NAGAR, POST SHANKAR NAGAR, RAIPUR C.G.
Pin code -

Roll No. 718
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE NOTAN DAS ADWANI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Candidate's Name & Address
MANOJ KUMAR AMBASHTA
DISTT & SESSION COURT AMBIKAPUR
SURGUJA C.G. Pin code -

Roll No. 719

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name SRI B.S. PRASAD

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BRAJESH NATH TIWARI
VILL+POST NONAPAR, DIST DEORIA, U.P. Pin code -

Roll No. 720
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name  LATE GOVINDDEO TIWARI

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jharhabhata, Bilaspur (C.G.)

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
**Candidate's Name & Address**  
IMRAN ULLAH ARAKEY  
AT/PO SITAPUR HATRI ROAD DIST. SURGUJA  
C.G. Pin code -  

**Roll No.** 721  
**Category** UR  
**Domicile of C.G** Yes  
**Gender** Male

**Father's/Husband's Name**  
LATE RAHMAT ULLAH ARAKEY

**Examination Centre**  
Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

**Date of Examination** 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**  
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
HARI SHANKAR VISHWAKARMA
SADAR ROAD AMBIKAPUR DIST. SURGUJA C.G.
Pin code - 497001

Roll No. 722
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name KAMESHWAR VISHWAKARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER

8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SANJAY KUMAR PANDEY
VILL-MURKA, P.O. KAMARI, TEH,
SHANKARGARH, DIST. BALRAMPUR -, R-GANJ,
C.G. Pin code -

Roll No. 723

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name SRI MUKHDEW PANDEY

Examination Centre
Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MINITA MATHUR
PLOT NO.-216/B, MATTRI, VIHAR, POST
SUPELA, BHILAI DIST. DURG C.G. Pin code - 490023

Roll No. 724

Category UR

Domicile of C.G Yes

GENDER Female

Father's/Husband's Name LATE SHRI P.K. MATHUR

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
DIRECT RECRUITMENT
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

ANEET KUMAR BAGHEL
Registrar General
Male

PAPER
Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

Candidate's Name & Address
ANEET KUMAR BAGHEL
E-35, GAMMA-I,
GREATER NOIDA,
GAUTAMBUDH NAGAR (U.P.) Pin code - 201308

Roll No. 725
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI NAR SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BRIJESH CHANDRA TRIPATHI
61-G/5-B, OM GAYATRI NAGAR,
SALORI,
ALLAHABAD (U.P.) Pin code - 211004

Roll No. 726
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SURESH CHANDRA TRIPATHI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
DIRECT RECRUITMENT
Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)
PRAMOD KUMAR SINGH
PRAMOD KUMAR SINGH
33/2, RAJAPUR,
DISTT.- ALLAHABAD (U.P.) Pin code - 211001

PRAMOD KUMAR SINGH
33/2, RAJAPUR,
DISTT.- ALLAHABAD (U.P.) Pin code - 211001

Candidate's Name & Address
Roll No. 727
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name KANHAIYA LAL SINGH

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
AKHILESH GANGARE
VILL.- MOHGOAN,
POST-KHANDARA (KILA),
DISTT.+TAH.-BETUL (M.P.) Pin code - 460001

Roll No. 728
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI UDAL PRASAD GANGARE

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SAPAN KUMAR SINGH
C/O SHRI SUNIL SHARMA
HOUSE NO. 565, KRISHNA NAGAR,
KYDAGANJ, ALLAHABAD (U.P.) Pin code -
211003

Roll No. 729
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI H.P. SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAM BADAN
33/3F, MADHOKUNJ,
KATARA, ALLAHABAD (U.P.) Pin code - 211002

Roll No. 730
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI HANS NATH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*******
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
NAGESH KUMAR DWIVEDI
133/15 PITAMBAR NAGAR,
TELIARGANJ, ALLAHABAD (U.P.) Pin code - 211004

Roll No. 731
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI RAM ANJOR

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
PREM CHANDRA SHUKLA
F-19, OFFICERS COLONY,
BEHIND COLLECTOR BUNGLOW,
RUDRI, DHAMTARI (C.G.) Pin code - 493776

Roll No.  732
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  SHRI DEEP NARAYAN SHUKLA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME                      PAPER
8.00 A.M to 11.00 A.M     Paper I LAW
2.00 P.M to 5.00 P.M     Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
DAYA SAGAR
174/9 H, NEW MEHRAULI ROAD,
RASOOLABAD,
POST - TELIARGANJ,
ALLAHABAD (U.P.) Pin code - 211004

Roll No. 733

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name SHRI RAMANAND

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAMESH KUMAR
C/O RAM GANESH,
115/103, CHILLA, GOVINDPUR,
TELIARGANJ,
ALLAHABAD (U.P.) Pin code - 211004

Roll No. 734
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI KALLU PRASAD

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
RAJESH KUMAR SINGH  
124, AB, II MARG,  
NAWAB YUSUF ROAD,  
CIVIL LINES,  
ALLAHABAD (U.P.) Pin code - 211001

Roll No.  735
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  LATE SHRI SAT NARAYAN SINGH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,  
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  
8.00 A.M to 11.00 A.M  
2.00 P.M to 5.00 P.M  

PAPER  
Paper I LAW  
Paper II LAW  

Issuing Authority
Registrar General

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

    *****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
DEEPAK KUMAR DESHLHRE
CIVIL COURT
BALOD
DISTT.- BALODA (C.G.) Pin code - 491226

Roll No. 736
Category SC
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name
SHRI FOOL DAS DESHLHRE

Examination Centre
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M
2.00 P.M to 5.00 P.M

PAPER
Paper I LAW
Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
VIJAY KUMAR SHUKLA
11/23/2 LAJPAT RAI ROAD,
NEW KATRA,
ALLAHABAD (U.P.) Pin code - 211002

Roll No. 737
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI SABHAJEET SHUKLA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
VIDYAPATI TRIPATHI
170, BHULAI PURA,
P.O.-TELIAR GANJ,
ALLAHABAD (U.P.) Pin code - 211004

Roll No. 738
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI TRIVENI PRASAD TRIPATHI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAKESH PANDEY
137 4A, CHANDPUR SALORI,
POST - TELIARGANJ,
ALLAHABAD (U.P.) Pin code - 211004

Roll No.  739
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  SHRI UMA SHANKAR PANDEY

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M  to 11.00 A.M  Paper I LAW
2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT - CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ANAND KUMAR SRIVASTAVA
393/3G/3, SHIVKUTEE,
P.O.-TELIYARGANJ,
ALLAHABAD (U.P.) Pin code - 242004

Roll No. 740
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI GOPAL SRIVASTAVA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAJESH KUMAR MISHRA
HOUSE NO. 113/247, SWARUP NAGAR,
KANPUR NAGAR (U.P.) Pin code - 208002

Roll No. 741
Category UR
Domicile of C.G No
Gender Male

Father's/Husband's Name LATE PARASNATH MISHRA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ASHA PARIHAR
1464/A
KIDVAI NAGAR,
ALLAPUR, ALLAHABAD Pin code -

Roll No. 742
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name VIRENDRA SINGH PARIHAR

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
Candidate's Name & Address
KHAN BAHAADUR KHAN
C/O K.B. KHAN, ADVOCATE
WARD NO. 6
PATERAPALI, SARAIPALI
DISTT. - MAHASAMUND (C.G.) Pin code - 493558

Roll No. 743
Category UR
Domicile of C.G. Yes
GENDER Male

Father's/Husband's Name AMANULLA KHAN

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SUDEEP DWIVEDI
BISUNDERPUR,
CIVIL LINES MIRZAPUR (U.P.) Pin code - 231001

Roll No. 744
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name S.P. DWIVEDI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

---

Candidate's Name & Address
VINOD KUMAR PANDEY
9/6, BUND ROAD
ALLAHABD (U.P.) Pin code - 211002

Roll No. 745
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name LATE BRIJ MOHAN PANDEY

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

---

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SANJAY KUMAR RAI
12/4 KAMLAL NEHARU RAOD
K.P.COMPOUND
CIVIL LINE
ALLAHABAD (U.P.) Pin code - 211001

Roll No. 746
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAM AWADH RAI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.
Candidate's Name & Address
PRATIMA SINGH
381/90A/18E-1
BAGHAMBARI GUDDI
ALLAHPUR,
ALLAHABAD (U.P.) Pin code - 211006

Roll No. 747
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name GAJADHAR SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General
(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address  
PRAVEEN KUMAR KHARE  
C/O KHOM ELECTRICAL,  
CHIKHILI,  
WARD NO. 3, RAJNANDGAON (C.G.) Pin code - 491441

Roll No. 748

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name  P.N. KHARE

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
AJAY KUMAR SHUKLA
11/23/2
LAJPAT RAI ROAD
NEW KATRA
ALLAHABAD (U.P.) Pin code - 211002

Roll No. 749
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SABHA JEET SHUKLA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate’s Name & Address
ASHUTOSH CHANDEL
CHIKHALI WARD NO.8,
KHAIRAGARH ROAD,
TAHSIL-RAJNADGAON,
DISTT. RAJNANDGAON, C.G. Pin code -

Roll No. 750
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE SHRI GANNALAL CHANDEL

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAJENDRA PRASAD KUSHWAHA
WARD NO. 18,
GADHELPARA,
BAIKUNTHPUR,
THANA-BAIKUNTHPUR,
DISTT.-KOREA, C.G. Pin code - 497335

Roll No. 751
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name RAM JUTHAN RAM

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ARVIND KUMAR CHANDEL
C/O N.P.CHANDEL,
NEAR SHIV TEMPLE,
SHIV PARA,
DURG, C.G. Pin code - 491001

Roll No. 752
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name
SHRI NARSHINGH PRASAD
CHANDEL

Examination Centre
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
KHOKON MISTRY
KK.MISTRY
CIVIL COURT AMBIKAPUR,
DISTT-SURGUJA, C.G. Pin code -

Roll No. 753
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE MADHAV MISTRY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1  Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2  Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3  You are required to be present in the examination centre 30 minutes before the commencement of examination.

4  You are required to follow the instructions as mentioned on the answer sheet.

5  The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6  All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7  Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8  The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9  Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
JITENDRA SINGH
C/O SITA RAM SINGH,
BESIDE HOUSE OF PRAHALAD SINGH,
NAYA TOLA,
SARISTABAD,
PATNA,
BIHAR Pin code - 800001

Roll No. 754
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE CHADRA NATH SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME          PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
AVNISH SAXENA
A-2/166, SAGAR ESTATE AYODHYA,
BY PASS ROAD,
BHOPAL, M.P. Pin code -

Roll No. 755
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI C.B. SAXENA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
PRASHANT PARASHAR
D-74,
NEHRU NAGAR,
BHOPAL,
M.P. Pin code - 462003

Roll No. 756
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI A.N.PARASHAR

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
<table>
<thead>
<tr>
<th>Candidate's Name &amp; Address</th>
<th>Roll No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>AMIT ARORA</td>
<td>757</td>
</tr>
<tr>
<td>&quot;NITYANANDAM&quot;</td>
<td></td>
</tr>
<tr>
<td>3/166-B, VINAMRA KHAND,</td>
<td></td>
</tr>
<tr>
<td>GOMTI,</td>
<td></td>
</tr>
<tr>
<td>NAGAR,</td>
<td></td>
</tr>
<tr>
<td>LUCKNOW-10 Pin code -</td>
<td></td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Category</th>
<th>Domicile of C.G</th>
<th>GENDER</th>
</tr>
</thead>
<tbody>
<tr>
<td>UR</td>
<td>No</td>
<td>Male</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Father's/Husband's Name</th>
<th>Examination Centre</th>
</tr>
</thead>
<tbody>
<tr>
<td>SMT. S.ARORA (MOTHER)</td>
<td>Govt. P.G. J.P.Verma Arts &amp; Commerce College, Jarhabhata, Bilaspur (C.G.)</td>
</tr>
</tbody>
</table>

**Date of Examination**: 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
**Candidate's Name & Address**
MANOJ KUMAR SINGH  
173 G KACHCHI SADAK,  
DARAGANJ,  
ALLAHABAD,  
U.P. Pin code -

**Roll No.**  758  
**Category**  UR  
**Domicile of C.G**  No  
**GENDER**  Male

**Father's/Husband's Name**  JOKAN PRASAD SOLANKI

**Examination Centre**  Govt. P.G. J.P.Verma Arts & Commerce College,  
Jarhabhata, Bilaspur (C.G.)

**Date of Examination**  24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

**Issuing Authority**

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
AMBRISH TANDON
03, PLOT NO.5,
GANDHI RGRAM,
G.T. ROAD,
SARSWATI INTER COLLEGE LANE,
KANPUR Pin code - 208007

Roll No. 759
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE N.L.TANDON

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
ANIL KUMAR PANDA
AT- PLOT NO. G/148,
SECTOR-7, C.D.A.,
P.O.- ABHINAB,
BINDANASI,
P.S. MARKAT NAGAR,
DISTT. CUTTACK, ORISSA Pin code - 753014

Roll No. 760

Category UR

Domicile of C.G. No

GENDER Male

Father's/Husband's Name LATE HARISH CHANDRA PANDA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
AVINASH KUMAR MISHRA
HIG-23,
CHANDRASHEKHAR NAGAR,
BALLIA, U.P. Pin code -

Roll No. 761
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name  SHRI CHANDRA BADAN MISHRA

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

SHAILENDRRA KUMAR VERMA

Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

Domicile of C.G. Yes

GENDER Male

Father's/Husband's Name LATE NARSINGH PRASAD VERMA

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SUNIL KUMAR SINGH
CHAMBER NO. 29,
BAR COUNCIL BUILDING,
PATNA HIGH COURT,
PATNA Pin code - 800001

Roll No. 763
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name RAM ANURAG SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAMJEET SINGH YADAV
543,
BAGHAMBRI GADDI,
ALLAHPUR,
ALLAHABAD, U.P. Pin code - 211006

Roll No. 764
Category UR
Domicile of C.G. No
GENDER Male

Father's/Husband's Name  SHRI RAMBRIKSH SINGH YADAV

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
MANJALI MISHRA
AT/PO GHARGHODA,
(BEhind GOVT. HOSPITAL NEAR BAIGIW DOKRI TEMPLE),
DISTT-RAIGARH, C.G. Pin code - 496111

Roll No. 765
Category UR
Domicile of C.G Yes
GENDER Female

Father's/Husband's Name ANIL KUMAR SHARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MANJUSHA WADHWA
SECTOR - 5,
HOUSE NO. 143,
VAISHALI,
BEHIND SHOPRIX MALL,
GHAZIABAD, U.P. Pin code -

Roll No. 766
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name LATE SHRI A.P.WADHWA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
MOHAN SINGH THAKUR
CHHOTE ATARMUDA,
RAIGARH, C.G. Pin code -

Roll No. 767
Category UR
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name LATE BALBHADRA SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
JANARDAN KUMAR ATREYA
SECTOR-3,
C-114-A,
CHITRAKOOT,
AJMER ROAD,
JAIPUR (RAJ.) Pin code - 302021

Roll No. 768

Category UR

Domicile of C.G No

GENDER Male

Father's/Husband's Name SHRI PRITAM SINGH SHARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BHEEM SINGH SHEKHAWAT
B-8, SECTOR-II,
SAINIK BASTI,
CHURU,
DISTT-CHURU,
RAJASTHAN Pin code -

Roll No. 770
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name
SHRI BHANWAR SINGH

Examination Centre
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
JYOTI GUPTA
39 SPORTS COMPLEX,
NEAR ITI DEWAS,
DEWAS,M.P. Pin code - 455001

Roll No. 771
Category UR
Domicile of C.G. No
GENDER Female

Father's/Husband's Name SHRI B.M.GUPTA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
ANUJ TYAGI
B - 48, MEENAKSHIPURAM, MEERUT. U.P. Pin code - 250001

Roll No.  772
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MAHANDER SINGH TYAGI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME          PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ASEEM KUMAR MOURYA
175, RAM NAGAR COLONY, PACHMARHI ROAD,
VILL - BIJANWADAM, TAH - PIPARIYA, DIST -
HOSHANGABAD. M.P. Pin code -

Roll No. 773
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI RAMESH CHANDRA MOURYA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ASHOK KUMAR MALVIYA
MAHAVEER MOHLLA, R.L/ GATE PIPARIYA,
DIST - HOSHANGABAD. MP. Pin code -

Roll No. 774
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI J.R. MALVIYA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

---

Candidate's Name & Address
DEEPAK SHARMA
06, JAIL CHUNGI, VICTORIA PARK, MEERUT.
U.P. Pin code - 250001

Roll No. 775
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SHRI M.P. SHARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ARADHANA SRIVASTAVA
2/2, DEVANA SADAN LOWTHER ROAD
RAMBAGH, ALLAHABAD. U.P. Pin code -

Roll No.  776
Category  UR
Domicile of C.G  No
GENDER Female

Father's/Husband's Name  P.K. SRIVASTAVA

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME  PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SUBHASH CHANDRA
VILL - SRI. BELWA, POST - SEIKHUI, DIST - SIDDHARTH NAGAR Pin code - 272153

Roll No.  777
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  GOKARAN NATH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

TIME  PAPER
8.00 A.M  to 11.00 A.M  Paper I LAW
2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SARWAT JAFRI
RAM NAGAR COLONY BEHIND JAIL, P.O, P.S +
DIST - DHANBAD, JHARKHAND Pin code - 826001

Roll No. 778
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name
MR. WARIS IMAM JAFRI

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Examination Centre
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
DIGVIJAY KUMAR RAI
N8/236 R 43 A, GANESHDAH COLONY,
NEWADA, SUNDERPUR, VARANASI. U.P. Pin code - 221005

Roll No. 779
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE DR. BHAGWATI PRASAD RAI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT - CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
VISHWAJEET PANDEY
S/O SRI BRAHMA DEO PANDEY, MO + POST - JAGDISHPUR, DIST - BALLIA. U.P. Pin code - 277001

Roll No. 780
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name BRAHMA DEO PANDEY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
OM PRAKASH YADAV
R/O-A, 1ST, 188, BADRI AWAS YOJNA,
MEHDAVRI COLONY, RASULABAD,
ALLAHABAD. UP. Pin code - 211004

Roll No. 781
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE PHOOL CHAND YADAV

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
SAURABH MANI MISHRA
IN FRONT OF SHITLA MANDIR BARDE BHATA
KANKER, DIST - KANKER. C.G. Pin code -

Roll No. 782

Category UR

Domicile of C.G Yes

GENDER Male

Father's/Husband's Name KRISHNA MURARI MISHRA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority

Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

******
Candidate's Name & Address
NEELAM TYAGI
C/O RAM VACHAN YADAV, H.N. 28-B/106-B,
NEAR NETA CHAURAHA, ALLAPUR,
ALLAHABAD. U.P. Pin code -

Roll No. 783
Category UR
Domicile of C.G No
GENDER Female

Father's/Husband's Name KAPIL TYAGI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
PAWAN KUMAR SHARMA
H.N. 627, LAXMAN PURI, DURGA MANDIR WALI GALI MEERUT CITY, MEERUT. U.P. Pin code - 250002

Roll No. 784
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAM GOPAL SHARMA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
SANJAY KUMBHKAR
SAMTA NAGAR, GOVINDPUR, KANKER, DIST -
KANKER, C.G. Pin code - 494334

Roll No. 785
Category OBC
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name DAYALU PRASAD KUMBHKAR

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Affix Passport Size
Photograph
(Similar to that affixed on application form)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SANJAY KUMAR PANDEY
SA- 10/60, L -4, BUDHANAGAR (GANJ)
SARNATH, VARANASI. UP. Pin code - 221007

Roll No. 786
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name GUPTESHWAR PANDEY

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Affix Passport Size Photograph
(Similar to that affixed on application form)

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
RAJ KUMAR SRIVASTAVA
K - 46/64, HARTIRATH, VARANASI. UP. Pin code - 221001

Roll No.  787
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  NAND KISHOR LAL

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME                     PAPER
8.00 A.M  to 11.00 A.M  Paper I LAW
2.00 P.M  to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
AMIT KUMAR SINGH
VILL - BAKHARIYA, P.O. - BANAKAT
(NEVADA), (LOHATA), DIST - VARANASI. UP.
Pin code -

Roll No.  788
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  JAI SHANKAR SINGH

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

DATE OF EXAMINATION
24th November, 2013

TIME
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ABHINAV TRIPATHI
32-B/44, LOWTHER ROAD, GEORGE TOWN,
ALLAHABAD. UP. Pin code -

Roll No.  789
Category  UR
Domicile of C.G  No
GENDER Male

Father's/Husband's Name  KRISHNA CHANDRA TRIPATHI

Examination Centre  Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination  24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M  to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M  to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

******
DIRECT RECRUITMENT
Govt. P.G. J.P. Verma Arts & Commerce College, Jarhabhata, Bilaspur (C.G.)

BHOOPENDRA SINGH
Registrar General

Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

No

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD
Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
BEER KISHOR OTTI
VILL - BHAISMUNDI, POST - DHANESARA, TH -
NARHARPUR, DIST - KANKER. C.G. Pin code -

Roll No. 791
Category ST
Domicile of C.G Yes
GENDER Male

Father's/Husband's Name GOVIND RAM OTTI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M  Paper I LAW
2.00 P.M to 5.00 P.M  Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
NEERAJ KUMAR JOHARI
MOH. SUBHASH NAGAR SUGAR FACTORY
ROAD CHAKKI WALI GALI BAZPUR, DIST -
UDHAM SINGH NAGAR. U.K. Pin code -

Roll No. 792
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE SHRI GURU NARAYAN JOHARI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
SHRINIWAS TIWARI
103 CHAUHKANDI, KYDGANJ, ALLAHABAD.
UP. Pin code - 211003

Roll No. 793
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LATE HARIBANSH GOPAL TIWARI

Examination Centre Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIREC RECRUITMENT

Candidate's Name & Address
SANKAT MOCHAN TIWARI
VILL + POST - NONAPAR, DIST - DEORIA. U.P.
Pin code - 274701

Roll No. 794
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name MUKTI NATH TIWARI

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
SRINARAYAN MISHRA
82D/1 GANGA KUTIR RASULABAD,
TELIARGANJ, ALLAHABAD, U.P. Pin code - 211004

Roll No. 795
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name RAM NATH MISHRA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

( See reverse for instructions )
**IMPORTANT INSTRUCTIONS**

1. Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2. Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3. You are required to be present in the examination centre 30 minutes before the commencement of examination.

4. You are required to follow the instructions as mentioned on the answer sheet.

5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10. There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR
ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

---

Candidate's Name & Address
RAKESH KUMAR
ROAD NO. 25 A, NEAR SEMFACTORY, RAJIV
NAGAR, PATNA, BIHAR, Pin code - 800024

Roll No. 796
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name LAL NARAYAN SINGH

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

---

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 P.M</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
DIRECT RECRUITMENT
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

ANUJ KUMAR MITTAL
Registrar General
Male

Paper II LAW
2.00 P.M to 5.00 P.M

Paper I LAW
8.00 A.M to 11.00 A.M

LATE SH RAM KUMAR MITTAL
Father's/Husband's Name

Examination Centre
Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address
ANUJ KUMAR MITTAL
TEACHER'S COLONY, KAIRANA (SHAMLI) U.P.
Pin code - 247774

Roll No. 797
Category UR
Domicile of C.G No
GENDER Male

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2013
DIRECT RECRUITMENT

Candidate's Name & Address  Dharam Pal Singh
V.P.O. Mahesh Pura Bazpur, Dist. U.S.
Nagar, U.K. Pin code - 262401

Roll No. 798
Category UR
Domicile of C.G No
Gender Male

Father's/Husband's Name  Shri Sher Singh

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

<table>
<thead>
<tr>
<th>TIME</th>
<th>PAPER</th>
</tr>
</thead>
<tbody>
<tr>
<td>8.00 A.M to 11.00 A.M</td>
<td>Paper I LAW</td>
</tr>
<tr>
<td>2.00 P.M to 5.00 PM</td>
<td>Paper II LAW</td>
</tr>
</tbody>
</table>

Issuing Authority

Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT -CARD

Written Examination of District Judges (Entry Level) 2013

DIRECT RECRUITMENT

Candidate's Name & Address
DILDAR SINGH PURBA
H.NO. 189, GRAM- TIGHRA, KHAMARIA
JABALPUR MP. Pin code -

Roll No. 799
Category UR
Domicile of C.G No
GENDER Male

Father's/Husband's Name SARDUL SINGH PURBA

Examination Centre Govt. P.G. J.P.Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Date of Examination 24th November, 2013

TIME PAPER
8.00 A.M to 11.00 A.M Paper I LAW
2.00 P.M to 5.00 P.M Paper II LAW

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****
Candidate's Name & Address
YOGESH SINGH BAGHEL
PURANI BASTI KALYANPUR, ROAD SHAHDOL
M.P. Pin code - 484001

Roll No.  800
Category  UR
Domicile of C.G  No
GENDER  Male

Father's/Husband's Name  SRI. N.N. SINGH BAGHEL

Examination Centre  Govt. P.G. J.P. Verma Arts & Commerce College,
Jarhabhata, Bilaspur (C.G.)

Issuing Authority
Registrar General

(See reverse for instructions)
IMPORTANT INSTRUCTIONS

1 Your admission to the examination shall be subject to producing the downloaded admit card before the office in charge of the examination centre or the invigilator.

2 Permission to appear in the examination is provisional and if, at any stage, it is found that candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false then his/her candidature shall be rejected without assigning any reason.

3 You are required to be present in the examination centre 30 minutes before the commencement of examination.

4 You are required to follow the instructions as mentioned on the answer sheet.

5 The candidates are not allowed to bring cell phone or any electronic device in the examination hall.

6 All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

7 Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.

8 The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.

9 Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.

10 There is no provision for the supplementary answer book.

*****